

50/600

8

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

MP-27/97 ordersheet pg-1
disposed date-18/02/97
MP-100/97 ordersheet pg-1
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R.A/C.P No.
E.P/M.A No. 27/97

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SECTION OFFICER (Judl.)

✓ DA No. 167/96
WA No. (DA)
RA No. (DA)
CP No. (DA)

Sm P [redacted] VBSRS & R one APPLICANT(S)

Amien P. S. [redacted] RESPONDENT(S)

Mr. G. Sarma Advocate for the applicant.

Mr. S. [redacted] Advocate for the Respondents.
Mr. G. Sarma, Kc

Office Notes Court's Orders

for [redacted] time
C. F. Rs. 50/-
deposited vide
JCO No. 346589
Dated 2.5.96

7.8.96

Mr G.Sarma for the applicant.
None for the respondents.

Issue notice on the respon-
dents to show cause as to why this
application should not be admitted
and relief sought allowed. Return-
able within 1 month.

List on 9.9.96 for show cause
and consideration of admission.

pendency of this applicati-
shall not be a bar for the respon-
dents to appoint the applicant
pursuant to the recommendation No.
RRR/C/CON/155/102/Pt.I dated 9.11.
95 of the Railway Recruitment Board
Guwahati Annexure A-VI, if he has
found suitable for such appointment
in all respects.

sd/-
12/ Registrar.

16-8-96

Notice issued and duly
served by hand receipt
No. 2, 3, 4.

Bm

[Signature]
Member

3

O.A.147/96

20-12-96

Mr.G.Sarma for the applicant.

Written statement has not been submitted. Mr.S.Sarma for Mr.B.K. Sharma submits that the written statement is almost ready and seeks for short adjournment.

List for written statement and further orders on 6-1-97.

Written statement has not been filed.

2/3
3/1

[Signature]
Member

6.1.97

Learned counsel Mr G. Sarma with Mr S. Muktar for the applicant. None for the respondents. Notice has been duly served on respondent Nos.2, 3 and 4, but no written statement has been filed. None has appeared for them so far. Mr G. Sarma submits that this is a matter of appointment and requires early hearing and disposal.

List for hearing on 3.2.97. In the meantime the respondents may submit written statement if considered necessary.

Send copy of the order to the respondents.

bl. complete
M 21/97

[Signature]
Member

8.1.97

nkm
M 21

Copy of order dtd 6-1-97 issued to the respd's. Office of copy kept in OA.154/96.

3.2.97

Mr B.K.Sharma, learned counsel for the respondents has got personal difficulty. Mr G.Sarma, learned counsel appearing for applicant also needs some time to take further steps in the case. Accordingly we adjourn the case till 7.2.1997.

28-1-97
was filed by the Respd's.

[Signature]
Member

[Signature]
Vice-Chairman

10.2.97

Let this case be listed on 6.3.97 for hearing.


Member


Vice-Chairman

nkm

16.2.97

On terms of order d. 18.2.97
made in MP. 27.97, Consolidated
petition filed by the 6.3.97
Counsel of applicant.

Let this case be listed on 20.3.97 for hearing.


Member


Vice-Chairman

5.3.97

trd

1) Memo of appearance ^{of 11/3}
not yet filed.

2) NO rejoinder has 20.3.97
been filed.

Mr
5/3

We have heard Mr B.K.Sharma, learned
counsel appearing on behalf of the Railway
administration at some length. Mr Sharma
thereafter finds it difficult to proceed in view
of lack of certain instructions. He prays for a
short adjournment, which Mr G.Sarma has no
objection. Accordingly, for the ends of justice
we allow one week time for further hearing.

List on 31.3.1997 for hearing.


Member


Vice-Chairman

1) Notice duly served
on op. Nos. 2, 3 & 4.

2) Service Report on O.P.
No. 1 is still awaited.

3) W/ statement has been filed.

Mr
19/3

pg

31.3.97

At the request of Mr. B.K.Sharma,
learned Railway Counsel hearing is adjourned to
7.4.1997.

List on 7.4.97 for hearing.

Member


Vice-Chairman

25.3.97

ADD-WS filed on
1/4 of Resps.

trd

7.4.97

Mr S. Sarma, on behalf of Mr B.K. Sharma, who is incharge of this case, prays for adjournment on the ground that Mr B.K. Sharma is unable to attend court for his personal reason. Mr G. Sarma, learned counsel for the applicant, vehemently opposed the prayer. It is informed that there are other counsel also. Mr B.K. Sharma is incharge of the case. Considering all these we allow adjournment to 16.4.97.

11-4-97

1/ Written Statement filed on behalf of the Respondents.

2/ Addl. w/s filed on behalf of the Respondent.

nkm
F
81A

16.4.97

3/ Rejoinder on behalf of the applicant, against the w/s and Addl. w/s.


Member


Vice-Chairman

Let the case be listed on 28.4.1997

for hearing.


Member


Vice-Chairman

En
11-4-

trd
F
22/A

28-4-97

1-7-97

Reply filed on behalf of the Respondent at page - 64 to 70

Let this case be listed for hearing on 9-6-97.

Any appointment made shall be subject to the result of the case.


Member


Vice-Chairman

pg

F
29/A

2.7.97.

part heard. Adj. to 15.7.97.

By order

15-7-97

We have heard Mr. B.K. Sharma, learned Railway counsel at some length. Thereafter Mr. Sharma submits that he is unable to proceed with the hearing of the case as certain records will have to be produced, and he prays for time. Two weeks time allowed to which the learned counsel for the applicant do not have any objection.

List on 30-7-97 for hearing.


Member


Vice-Chairman

lpa
31/7

30.7.97

Mr. S.Sarma on behalf of Mr. B.K.Sharma, learned Railway Counsel prays for a short adjournment on the ground of personal difficulty of Mr. B.K.Sharma. Accordingly the case is adjourned till 21.8.97.


Member


Vice-Chairman

nkm
31/7

21.8.97

Mr. G.Sarma, learned counsel for the applicant is present. The learned Railway counsel prays for some time to produce the records.

The case is adjourned till 8.9.97 for hearing. On that day all counsel shall remain present, or else the case will be heard ex parte.


Member


Vice-Chairman

nkm
22/8

8.9.97. Adjourned to 18-9-97.
By order.

O.A.147/96

13-11-97

Argument of both the counsel
are heard and concluded. Order
reserved.


Member


Vice-Chairman

lm .

8.1.98

Common order delivered in open
Court. Kept in O.A.No:142/96. Copy
of the order shall be kept in this case.
Application is allowed. No costs.


Member


Vice-Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Date of Order : This the 8th Day of January, 1998.

JUSTICE SHRI D.N.BARUAH, VICE-CHAIRMAN
SHRI G.L.SANGLYINE, ADMINISTRATIVE MEMBER

O.A.No. 142/96

1. Sri B.K.Daimary Applicant
-vs-
U.O.I & Ors. Respondents
2. O.A. 143/96
Ms.Nirmali Das Applicant
-Vs-
U.O.I & Ors. Respondent
3. O.A. 144/96
Shri S.Goswami Applicant
-Vs-
U.O.I & Ors. Respondents.
4. O.A. 145/96
Ms. Kamala Deka Applicant
-Vs-
U.O.I & Ors. Respondents
5. O.A. 146/96
Shri P.J.Das Applicant
-Vs-
U.O.I & Ors. Respondents
6. O.A. 147/96
Shri P.K.Sarkar Applicant
-Vs-
U.O.I & Ors. Respondents
7. O.A. 148/96
Shri T.K.Das Applicant
-Vs-
U.O.I & Ors. Respondent
8. O.A.No.149/96
Shri S.Kumar Applicant
-Vs-
U.O.I & Ors. Respondents
9. O.A. 150/96
Shri M.Ghose-Applicant
-Vs-
U.O.I & Ors. Respondents

contd/-

10

- 10. O.A. 151/96
 Shri P.K.Kakati Applicant
 -Vs-
 U.O.I & Ors. Respondents.
- 11. O.A.152/96
 Shri D.Choudhury Applicant
 -Vs-
 U.O.I & Ors. Respondents.
- 12. O.A. 153/96
 Shri S.K.Rai Applicant
 -Vs-
 U.O.I & Ors. Respondents.
- 13. O.A.155/96
 Shri B.C.Bore Applicant.
 -Vs-
 U.O.I & Ors. Respondents.
- 14. O.A. 193/96
 Shri Rupak Chakraborty Applicant
 -Vs-
 U.O.I & Ors. Respondents.
- 15. O.A: 42/97
 Smt. A.Devi Applicant
 -Vs-
 U.O.I & Ors. Respondents

By Advocate Mr.G.Sarma for all the petitioners.
 By Advocate Mr.B.K.Sharma for all the respondents.

ORDER.

G.L.SANGLYINE, ADMINISTRATIVE MEMBER,

The above 15(fifteen) Original Applications are disposed of by this Common order as they involve the same issue, facts and grounds.

contd/-

h

2. The Railway Recruitment Board, Guwahati issued the Employment Notice No.1/95 dated 26-4-1995 for the purpose of appointment in various posts under the North East Frontier Railway. In this Original applications we are concerned with CATEGORY No.7 : STENOGRAPHER : (English) in the scale of pay of Rs. 1200-2040/- mentioned in the Employment Notice. Pursuant to the said Notice we have the following results -

"Date of Written Test : 27-9-95
 Date of Speed Test : 04-11-95 (for 80 w.p.m.)
 Date of Speed Test : 05-11-95 (for 60 w.p.m.)
 Date of Viva Voce Test; 08-11-95
 Date of panel approved: 09-11-95

The selection Board held the viva voce test on 8-11-95 for the recruitment of Jr. Stenographer (Eng) under Employment Notice No.1/95 Cat No.7 in scale Rs. 1200-2040/- and has found 16 (UR -10, SC-2, ST-2, OBC-2) candidates suitable for the said post and their names are recommended to GM/P/N.F. Railway/Maligaon in ORDER OF MERIT.

AGAINST U.R.VACANCY

<u>SN</u>	<u>Roll No.</u>	<u>Name of Candidate</u>
1.	810704	Anjali Devi
2.	810786	Asis Chakraborty
3.	810798	Mrityunjy Ghosh
4.	810018	Debasish Choudhury
5.	810589	Rupak Chakraborty
6.	810777	Pradip Kr. Sarkar
7.	810761	Nirmali Das
8.	810767	Kamala Deka
9.	810794	Pabitra Kr. Kakati
10.	810759	Satyanarayan Goswami

AGAINST S.C.VACANCY

1.	820123	T. Krishna Das
2.	820246	Sanjoy Kr. Rai

AGAINST S.T.VACANCY

1.	830077	Bijay Ch. Baro
2.	830108	Binoy Kr. Daimary.

AGAINST O.B.C. VACANCY

1.	840025	Santosh Kumar
2.	840052	Pankaj Jyoti. Das."

contd/-

3. Further, the applicants inform us in their rejoinder that in response to the Employment Notice 2120 candidates had applied for the posts advertised and out of them 1520 appeared in the Written Test; 172 appeared in the Speed Test; 47 were sent for Viva Voce. Ultimately 16 candidates were successful and were empanelled as above. These facts have not been refuted by the respondents. The panel was published on 9-11-1995 but no appointment of any successful candidate was made by the respondents. On the other hand employment Notice No.1/96 dated 20-5-96 was issued. On 10-6-1996 the applicants prayed to the General Manager, N.F.Railway, Maligaon to issue appointment letters at the earliest. There was no response. Consequently, the applicant submitted the Original Applications seeking direction on the respondents to appoint them (the applicants). Notice for admission was issued on 7-8-1996. Thereupon, Respondent No.3, the Chairman Railway Board, Guwahati published his No.RRB/G/41/90 dated 5-9-1996 cancelling the panel on the ground of various irregularities. As a result, the applicants amended the Original applications seeking among others quashing and setting aside of the aforesaid No.RRB/G/41/90 dated 5-9-1996. In the meantime in the absence of show cause from the respondents the Original Application was admitted on 9-9-96.

4. The respondents justify the cancellation of the Panel as follows :-

".....it has already been stated that the selection in question pursuant to which the applicant has staked his claim for appointment has already been cancelled in view of the various irregularities found in the selection of Junior Stenographer in scale Rs. 1200-2040/- against Employment Notice No.1/95 dated 26-4-95 conducted by the Railway Recruitment Board, Guwahati, which has necessitated cancellation of the entire selection are as follows:-

contd/-

- 13
- (a) In the advertisement of Jr. Stenographer, required qualification was mentioned only as Matriculate without indicating anything about the qualification of diploma in shorthand and type-writing. The advertisement also did not stipulate production of Diploma certificate. As a result, many of the candidates did not submit the same although they were qualified both in shorthand and type-writing and had diploma certificate. However, the Railway Recruitment Board, Guwahati, rejected the candidature of many eligible candidates on the ground of non-submission of diploma certificate, thereby deserving eligible candidates were deprived of consideration for selection.
- (b) Sample test checks revealed mistakes in totalling in the written paper and in computation of marks which has resulted in empanelment of candidates securing less marks and exclusion of candidates securing more marks.
- (c) In the recruitment process, it has been found that all the three stages of testing, the knowledge and quality of the candidates have been handled by a single individual (Member Secretary, Railway Recruitment Board) instead of getting the works done by different qualified persons as under :-
- (i) Setting of question paper for written test.
 - (ii) Selection of dictation passage.
 - (iii) Preparation final marksheet including marks for viva-voce test only done by MS/RRB himself without any signature from other two members. This has raised doubts of malpractice by MS/RRB.
- (d) As per Board's extant instruction 15% of marks for written test and viva-voce together is required to be fixed for viva-voce. But in the subject selection, RRB/Guwahati had adopted 15% of the sum total of marks for written test (200 marks) shorthand test (300 marks) as well as viva-voce marks (90 marks). The marks of shorthand test (300) was therefore irregularly included in computing the marks for viva-voce test. This has allowed the selection authority undue flexibility in the final allocation of marks of a candidate though he might have secured less marks in written test.
- (e) In a number of cases it has been noted that marks once allotted in the shorthand transcription sheets have been over-written/defaced and new marks allotted, ostensibly to favour the candidates of evaluator's choice.
- (d) It has been noted in some cases, that though the shorthand dictation scripts do not contain certain materials of dictated passage, the type transcription sheets contain the material of the dictated passage and in a better way. This indicates adoption of malpractice in conducting the shorthand test.

14

6

(g) On a visual checking, it has been noted that in certain answer scripts (Transcription sheet) containing poor performance, higher marks have been allotted in comparison to that containing better performance. The above irregularities in the selection are only illustrative and not exhaustive. In any case, with the above irregularities detected in the selection, the respondents were left with no other option than to cancel the entire selection. By doing so, no irregularity has been committed by the respondents - rather the same has been done in the larger public interest which has also brought confidence among the public. The irregularities were detected upon an enquiry conducted by the Vigilance Deptt. of the Railway and in consideration of such enquiry, the selection is question has been cancelled and the applicant should not make any grievance against the same."

5. In support of the action of the respondents, Mr. B.K. Sharma, their learned counsel, had submitted that the irregularities are ~~two~~ folds, namely, before the actual test took place, 600 applicants had been arbitrarily excluded from the competition by the office of the Railway Recruitment Board on untenable grounds, and during the entire course of the actual test irregularities which violated the selection as a whole had taken place. Under these circumstances, according to him, the action of the respondents in cancelling the panel in public interest cannot be faulted and it should be sustained.

6. The applicants have assailed the action of the respondents in cancelling the select Panel above terming it as illegal, arbitrary, despotic, void and not maintainable in the eye of law. Mr G. Sarma, learned counsel for the applicants, pointed out that the employment panel was cancelled because of alleged malpractices or irregularities but not even a single instance of malpractice or unfair means or irregularities committed by any of the applicants or

attributed or attributable to any of them has been cited by the respondents in support of their action. Referring to the case of Progoty Supply and Co-operative Society Ltd. reported in (1995) 3 GLR 327 in which it has been held to the effect that every State action must be fair and informed of reasons and administrative action must not only be reasonable but free from bias and malafide, Mr Sarma submitted that the respondents had on the contrary acted otherwise in respect of the cancellation of the select panel. The expressed ground for investigation was because of some alleged malpractices but in the end the panel was cancelled on a contradictory ground of irregularities. According to him, in the face of all these, there is no escape from the conclusion that the respondents had with bias and malafide against the applicants, arbitrarily cancelled the panel. Further, the respondents without giving an opportunity of being heard to the applicants before such cancellation had arbitrarily cancelled the panel. According to him, such action is not sustainable in law and in this regard he placed reliance on the case of Pradip Kumar Das and others reported in (1985) 2xSLR GLR 459 which was upheld in the order dated 8.5.1986 in SLP (Civil) No.66 of 1986 by the Hon'ble Supreme Court. Mr Sarma further referred to the order dated 14.6.1996 of this Tribunal in O.A.No.9 of 1993 in which after referring to the aforesaid P.K.Das & others case and also to D.V.Ramana and others, 1986(4) SLR 50, the action of the respondents to withhold appointment of successful candidates without giving them opportunity of being heard was set aside and quashed.

7. In the light of the above, we are now to consider whether the action of the respondents in cancelling the

contd/-

select list of Junior Stenographer (English) mentioned above is sustainable in law. It has not been shown by the respondents that the alleged malpractices or irregularities referred to above were committed or attributed or attributable to any of the present applicants. On the other hand, it is seen from their submission that it is the respondents themselves who had committed the alleged malpractices or irregularities. The applicants have had to suffer because of ^{the} alleged acts of omission and/or commission of the respondents. According to the respondents they had in the facts and the circumstances of the case cancelled the select panel in larger public interest and in order to bring public confidence in the administration of the North East Frontier Railway. These are indeed lofty ideals. But we are in these O.As concerned with the question whether on their way towards these goals the respondents had not trampled under foot the rights of the applicants. There is no dispute of the fact that the select Panel was cancelled by the respondents without affording any opportunity of being heard to the applicants before the cancellation was made. In the case of Pradip Kumar Das and others (supra) 357 out of the 790 successful candidates who had been empanelled were screened out by the North East Frontier Railway on the ground that some malpractices were allegedly committed by some of them. No opportunity of being heard was given to them by the respondents before such action was taken. The Hon'ble Supreme Court had held :

"It was necessary according to the rules of fairplay and natural justice that these candidates who were included in the original select panel of 790 candidates published by the Commission had acquired a right to get employment and therefore they were entitled to be heard before any prejudicial action was

taken. The judgment of the High Court quashing the impugned order on the ground that it was vitiated for non-compliance with the rules of natural justice can hardly be assailed."

Thus, according to this Judgment, the selected candidates have acquired two rights, namely, the right to get employment and the right of being heard before any action prejudicial to them is taken. The learned Railway Counsel had not cited any other case law to contradict this position. The present applicants are successful candidates who had been empanelled for appointment to the posts. They had acquired both the aforesaid rights. The aforesaid judgment of the Hon'ble Supreme Court was rendered against the very same N.F. Railway yet the authorities of the Railway had chosen to ignore the law laid down therein. We have no hesitation to hold that when the respondents had cancelled the Select Panel without affording an opportunity of being heard to the applicants before the cancellation was made, they had violated both the rights of the applicants.

8. Mr. B.K. Sharma had submitted that the fact that the applicants were selected and empanelled does not bind the Railway authorities to appoint the applicants to the posts. In fact, according to him it was clearly stipulated in the Employment Notice itself that the selection of the candidates by the Railway Recruitment Board does not confer any right on the candidates. On the other hand, according to law the Railway authorities have the right to refuse appointment. Further he had referred to para 113 of the Indian Railway Establishment Manual Volume I (Revised Edition 1989) in support of his contention that selected candidates can be refused appointments. We are aware that there are law and rules in this regard. The para 113 aforesaid reads thus :

contd..

8 "Selection of a candidate by a Board or a Railway administration is, however, no guarantee of employment on the railway which is subject to his qualifying in the prescribed medical examination and to his being otherwise suitable for service under Government."

Perusal of this rule/para shows that there must exist a fault or deficiency on the part of a selected candidate in order to deny him an appointment to a post under the railway for which he was selected. In this particular case however the applicants were denied appointments for no fault of theirs. They had subjected themselves to the rigours of the examination and tests conducted by the respondents giving out the best they could with the sole expectation to come out successful within the standards set by the respondents. No blame has been apportioned to them. They had not also been allowed to reach the stage stipulated in the para/rule mentioned above in order to ascertain whether they are suitable for appointment to the posts. It may also be mentioned here that the learned Railway counsel had sought time to produce certain records to enable him to make submission. He was allowed time. But though he had produced some administrative records before us he was unable to produce any answer script for the written test as well as the speed test including the passages for the speed test. The contentions of the respondents against the applicants with regard to the answer scripts or marking thereon are therefore not substantiated before us.

9. We are in a society which upholds the supremacy of the rule of law. Therefore, an administrative action which is done without observing due process of law or the relevant law or rules prescribed is liable to be quashed. In the light of our discussion and findings above, we are of the view that the respondents had arbitrarily and illegally

cancelled the select panel. Therefore, the action of the respondents in cancelling the panel is not sustainable in law. Consequently, the order No.RRB/G/41/90 dated 5-9-96 (Annexure A.VIII) issued by the respondent No.3 and the Railway Board letters No.96/E(RRB)/25/12 dated 7.8.1996 and No.96/E(RRB)/25/13 dated 21.8.1996 mentioned therein insofar as they relate to category No.7 Stenographer(English) of the Employment Notice No.1/95 dated 26.4.1995 are liable to be set aside and quashed. Accordingly, they are hereby set aside and quashed. Further, we direct the respondents to complete the process of recruitment to the posts of Stenographer (English) aforesaid in accordance with law and rules within three months from the date of their receipt of this order.

10. All the above Original Applications are allowed in the lines indicated above. No order as to costs.

Sd/- VICE CHAIRMAN
Sd/- MEMBER (ADMIN)

Central Administrative Tribunal
 25
 26 FEB 1997
 IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
 GUWAHATI BENCH

Filed by
 Golap Dasma
 A.D. U. Cell
 26-2-97

Consolidated Application as per order dated 18.2.97 in

Misc. Petition No.27/97

O.A.No.147/96

Shri Pradip Kumar Sarkar ... Applicant.

-Versus-

Union of India & Ors. ... Respondents.

An Application under Section 19 of the Administrative Tribunal's Act, 1985

I N D E X

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Received by
 26-2-97

For use in Tribunal's office :-

Date of filing	
Registration No.	
Signature	
Registrar.	

Pradip Kumar Sarkar

1. PARTICULARS OF THE APPLICANT :

Shri Pradip Kumar Sarkar,
C/o Shri Paresh Ch. Sarkar,
251/B. Central Gotanagar,
Guwahati-11.

2. PARTICULARS OF THE RESPONDENTS :

1. Union of India represented by the Secretary to the Govt. of India, Ministry of Railways, New Delhi.
2. General Manager(P), N.F. Railway, Maligaon, Guwahati-11.
3. Chairman, Railway Recruitment Board, Guwahati-1.
4. Member Secretary, Railway Recruitment Board, Guwahati-1.

2. PARTICULARS OF THE ORDERS AGAINST WHICH THIS APPLICATION IS MADE :

i. This application is made for implementation of recommendation of the selected candidates for appointment as stenographer (English) in the scale of pay 1200-2040 vide Employment Notice No.1/95 Category No.7 (Annexure A.III).

ii. Restraining the respondents from completing the process of employment notice No.1/96 category 1 (Annexure A.VIII).

iii. Notification dated 05.9.96 under No.RRB/G/41/90 issued by Shri B.Kalita, Chairman, Railway Recruitment Board, Guwahati cancelling the recruitment panels of
stenographer....

Pradip Kumar Sarkar

stenographer(English) in scale of Rs.1200-2040 under category No.7 of Employment Notice No.1/95 dated 26.4.95 and Craft Teacher(Bengali Medium) in scale of 1400-2600 under category No.6 of Employment Notice No.3/94 dated 19.12.94 (Annexure R.I of the written statement).

4. JURISDICTION :

The applicant declare that the subject matter against which the applicant want redressal is within the jurisdiction of the Tribunal.

5. LIMITATION :

The applicant further declare that the application is within the limitation prescribed under Section 21 of the Administrative Tribunal's Act,1985.

6. FACTS OF THE CASE :

6.1 That the applicant is a citizen of India and as such he is entitled to all the rights and privileges guaranteed under the Constitution of India.

6.2 That the applicant has passed the matriculation examination in the year 1986 and B.A. in 1993 and has obtained diploma in typing and stenography. The testimonials are enclosed in this application and marked as Annexure A.I, A.I.1 and A.II.

6.3 That the respondents No.3 made an advertisement for testing candidates for stenographer in the scale of pay Rs.1200-2040 through advertisement No.1/95(Annexure-A.III) where it was clearly written under the clause 12 of general.....

Pradip Kumar Sankar

general instructions that the number of post of stenographer may be increased or decreased.

6.4 That the applicant in response to the advertisement made by the Respondents on 26.4.95, as appeared in The Assam Tribune had applied for the post of stenographer. The said advertisement runs as Employment Notice No.1/95 Category 7.

A copy of the said advertisement is annexed and marked as Annexure A.III.

6.5 That the applicant made application for appointment as stenographer at the scale of pay 1200-2040 giving all particulars such as academic qualification, age proof certificate, diploma certificate in typing and stenography etc.

6.6 That the respondents being satisfied with the requirements of the candidature for the post of stenographer as noted above called for written test fixing the date as 27.8.95.

A copy of the call letter is annexed herewith and marked as Annexure A.IV.

6.7 That as per the call letter the applicant appeared in the written test, did excellent in the examination and became successful in the test and accordingly the applicant was called for speed test both in typing and stenography and this was held on 4/5.11.95.

Contd....

Preadip Kumar Sarker

1. PARTICULARS OF THE APPLICANT :

Shri Pradip Kumar Sarkar,
C/o Shri Paresh Ch. Sarkar,
251/B. Central Gotanagar,
Guwahati-11.

2. PARTICULARS OF THE RESPONDENTS :

1. Union of India represented by the Secretary to the Govt. of India, Ministry of Railways, New Delhi.
2. General Manager(P), N.F. Railway, Maligaon, Guwahati-11.
3. Chairman, Railway Recruitment Board, Guwahati-1.
4. Member Secretary, Railway Recruitment Board, Guwahati-1.

2. PARTICULARS OF THE ORDERS AGAINST WHICH THIS APPLICATION IS MADE :

i. This application is made for implementation of recommendation of the selected candidates for appointment as stenographer (English) in the scale of pay 1200-2040 vide Employment Notice No.1/95 Category No.7 (Annexure A.III).

ii. Restraining the respondents from completing the process of employment notice No.1/96 category 1 (Annexure A.VIII).

iii. Notification dated 05.9.96 under No.RRB/G/41/90 issued by Shri B.Kalita, Chairman, Railway Recruitment Board, Guwahati cancelling the recruitment panels of
stenographer....

Pradip Kumar Sarkar

stenographer(English) in scale of Rs.1200-2040 under category No.7 of Employment Notice No.1/95 dated 26.4.95 and Craft Teacher(Bengali Medium) in scale of 1400-2600 under category No.6 of Employment Notice No.3/94 dated 19.12.94 (Annexure R.I of the written statement).

4. JURISDICTION :

The applicant declare that the subject matter against which the applicant want redressal is within the jurisdiction of the Tribunal.

5. LIMITATION :

The applicant further declare that the application is within the limitation prescribed under Section 21 of the Administrative Tribunal's Act,1985.

6. FACTS OF THE CASE :

6.1 That the applicant is a citizen of India and as such he is entitled to all the rights and privileges guaranteed under the Constitution of India.

6.2 That the applicant has passed the mstriculation examination in the year 1986 and B.A. in 1993 and has obtained diploma in typing and stenography. The testimonials are enclosed in this application and marked as Annexure A.I, A.I.1 and A.II.

6.3 That the respondents No.3 made an advertisement for testing candidates for stenographer in the scale of pay Rs.1200-2040 through advertisement No.1/95(Annexure-A.III) where it was clearly written under the clause 12 of general.....

Pradip Kumar Sankar

general instructions that the number of post of stenographer may be increased or decreased.

6.4 That the applicant in response to the advertisement made by the Respondents on 26.4.95, as appeared in The Assam Tribune had applied for the post of stenographer. The said advertisement runs as Employment Notice No.1/95 Category 7.

A copy of the said advertisement is annexed and marked as Annexure A.III.

6.5 That the applicant made application for appointment as stenographer at the scale of pay 1200-2040 giving all particulars such as academic qualification, age proof certificate, diploma certificate in typing and stenography etc.

6.6 That the respondents being satisfied with the requirements of the candidature for the post of stenographer as noted above called for written test fixing the date as 27.8.95.

A copy of the call letter is annexed herewith and marked as Annexure A.IV.

6.7 That as per the call letter the applicant appeared in the written test, did excellent in the examination and became successful in the test and accordingly the applicant was called for speed test both in typing and stenography and this was held on 4/5.11.95.

Contd....

Preadip Kumar Saikhan

A copy of the call letter is annexed herewith and marked as Annexure A.V.

6.8 That in the speed test the humble applicant did excellent and accordingly he was declared successful and thereafter the applicant was called for a viva-voce test and in this test held on 8.11.95 he also became successful and was selected by the respondent No.3 and recommended the name of the applicant to Respondent No.2 for appointment. In view of increase in vacancy, the respondent rightly and validly recommended the name of the applicant alongwith 15 others for appointment.

A copy of the said recommendation containing the name of the applicant alongwith others is annexed herewith and marked as Annexure A.VI.

6.9 That the written test, speed test and viva-voce test were conducted by the Railway Recruitment Board headed by the Chairman, which is an autonomous body like any other Railway Recruitment Board in the country. Moreover, one responsible officer was deputed to the selection board on behalf of the Respondent No.1 and 2.

6.10 That the applicant begs to state that as per advertisement dated 26.4.95, once the candidate is selected after going through all the stages/tests viz written test, speed test and viva-voce test and when the name was recommended for appointment as stenographer, the
Respondent...

Pradip Kumar Sankar

A copy of the call letter is annexed herewith and marked as Annexure A.V.

6.8 That in the speed test the humble applicant did excellent and accordingly he was declared successful and thereafter the applicant was called for a viva-voce test and in this test held on 8.11.95 he also became successful and was selected by the respondent No.3 and recommended the name of the applicant to Respondent No.2 for appointment. In view of increase in vacancy, the respondent rightly and validly recommended the name of the applicant alongwith 15 others for appointment.

A copy of the said recommendation containing the name of the applicant alongwith others is annexed herewith and marked as Annexure A.VI.

6.9 That the written test, speed test and viva-voce test were conducted by the Railway Recruitment Board headed by the Chairman, which is an autonomous body like any other Railway Recruitment Board in the country. Moreover, one responsible officer was deputed to the selection board on behalf of the Respondent No.1 and 2.

6.10 That the applicant begs to state that as per advertisement dated 26.4.95, once the candidate is selected after going through all the stages/tests viz written test, speed test and viva-voce test and when the name was recommended for appointment as stenographer, the
Respondent...

Pradip Kumar Sankar

Respondent No.1 is duly bound to appoint the applicant in the existing vacancy of the stenographer.

6.11 That the applicant begs to state that though final list of 16 candidates including the name of the applicant i.e. Annexure A.VI was recommended on 9.11.95 to the Respondent No.2 for appointment, the Respondent No.2 did take no action on it and the applicant was at a loss of having not received the appointment letter. Even the resentment/inaction of the Respondent No.2 was echoed and re-echoed in the news paper. Copy enclosed.

6.12 That the applicant made representation to the Respondent No.2 dated 10.6.96 requesting him to make appointment of the applicant.

A copy of the representation is annexed herewith and marked as Annexure A.VII.

6.13 That while the applicant was anxiously waiting for the appointment letter he was surprised to see the advertisement ~~letter~~ Notice No.1/96 dated 20.5.96 where the respondents wanted to test 8 candidates. This advertisement appeared in local news papers including notice board and runs as category No.1. Having seen the advertisement, the anxiety of the applicant was multiplied and again he approached the respondents and no response at all was there from the respondents. The applicant believes.....

Pradip Kumar Sankar

believes that some foul play may take place in view of the advertisement No.1/96 dated 20.5.96.

A copy of the advertisement notice No.1/96 is annexed herewith and marked as Annexure-A.VIII.

In this connection, the applicant begs to state that alongwith him there are 15 other candidates also duly recommended for appointment to the post of stenographer and while none of the recommended candidates is appointed, publication of another advertisement is creating suspicion. In this connection, the applicant further begs to state that there was another Employment Notice No.1/95 category No.1 where 21 candidates were recommended for appointment of office clerk in the scale of pay Rs.950-1500 and all of them were appointed though they were appeared in the tests subsequent to the applicant.

6.14 That the applicant begs to state that the selection of the applicant is valid only upto one year as per existing rule of the respondents.

6.15 That the applicant beg to state that respondents by the notification dated 05.9.96 under ref. No.RRB/G/41/90 issued by Shri B.Kalita, Chairman, Railway Recruitment Board, Guwahati has cancelled the recruitment panels of stenographer(English) in scale Rs.1200-2040 under category No.7 of Employment Notice No.1/95 dated 26.4.95 and Craft Teacher(Bengali Medium) in scale Rs.1400-2600 under category No.6 of Employment Notice No.3/94 dated.....

Pradip Kumar Saikar

dated 19.12.94 action of which has resulted mis-carriage of justice and multiplication of illegalities.

7. GR O U N D S :

7.1 For that in view of the ~~ase~~ selection as per Annexure A.VI, the applicant was sure that he would be appointed soon under the respondents and as such he did not make any attempt for appointment in any other department.

7.2 For that the applicant got an offer in Apex Bank as Store Keeper and also he refused the post of Cabin Crew of Air India, in view of the fact that he has already been selected in the office of the respondents.

Two documents in this connection are enclosed and marked as Annexure A.IX & X.

7.3 For that injustice will be done to him if immediate appointment letter is not issued. Moreover, alongwith the applicant, the whole family will suffer adversely.

7.4 For that the father of the applicant who has got a very good and recordable service will retire from the service of railways and there will be no earning member to look after the family.

7.5 For that the advertisement No.1/96 as referred in Annexure A.VIII is ill-conceived, confusing, conflicting....

Pradip Kumar Sarkar

conflicting, contradictory, inharmonious and acting upon it will be illegal and uncalled for and the applicant firmly believes that this Hon'ble Tribunal will direct the respondent No.2 to implement the recommendation of Respondent No.3 and 4(Annexure A.VI) and in the event of non-issuing such direction, the applicant will be deprived of the right of appointment conferred upon him after the selection.

7.6 For that the cancellation of recruitment panels is illegal, arbitrary, despotic, void and not maintainable in the eye of law.

8. RELIEFS SOUGHT FOR :

In view of the facts and circumstances of the case the applicant prays for the following reliefs:-

- i. That the applicant may be appointed with immediate effect with a direction to give the seniority from the date of recommendation for appointment i.e. dated 9.11.95.
- ii. The respondents may be directed not to implement the advertisement No.1/96(Annexure A.VIII) till the applicant is appointed.
 - ii.a To set aside and quash the cancellation of recruitment panels issued by the Chairman, Railway Recruitment Board, Guwahati under reference No.RRB/G/41/90 dated 05.9.96 (Annexure R.I of the written statement).
- iii. Any other relief/reliefs as this Hon'ble Tribunal considers fit and proper.

Contd....

Pradip Kumar Sankar

9. INTERIM RELIEF PRAYED FOR :

i. That during pendency of the disposal of the application, direction may be issued to the Respondents to appoint the applicant with immediate effect.

ii. That the respondents may be directed not to appoint stenographer against advertisement No.1/96 till applicant is appointed.

10. WHETHER ANY OTHER APPLICATION/PETITION FILED BEFORE ANY OTHER COURT/TRIBUNAL :

The applicant beg to state that he has not filed any other case application before any Court/Tribunal.

11. REMEDIES EXHAUSTED :

The applicant beg to state that he has exhausted all the remedies and there is no other alternative but to approach this Hon'ble Tribunal for justice.

12. PARTICULARS OF THE POSTAL ORDERS :

Postal Order No.

Date :

Issued by :

Payable at :

13. An Index with particulars of enclosures is enclosed.

14. PARTICULARS OF DOCUMENTS :

As per Index.

Verification.....

Pradip Kumar Sankar

V E R I F I C A T I O N

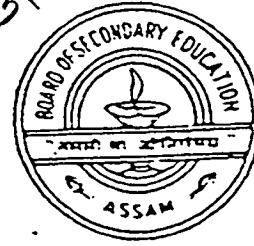
I, Shri Pradip Kumar Sarkar, son of Shri Paresh Ch. Sarkar, aged about 27 years, by caste Kayastha, by religion Hindu, resident of Rly Qr. No.251/B, Central Gotanagar, Guwahati-11 do hereby solemnly affirm and verify that the statements made in paragraph 1 to 6 and 8 to 14 are true to my knowledge and those made in paragraph 7 of the O.A. are true to my legal advice and I have not suppressed any material facts.

AND I sign this Verification on this 25th day of Feb ,1997 at Guwahati.

Pradip Kumar Sarkar

Annex A / 31

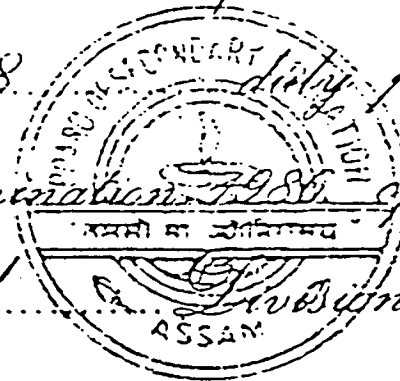
Board of Secondary Education, Assam



1986

High School Leaving Certificate Examination
(Date of announcement of result 22.7.86)

I Certify that Pratip Kumar Surkar
Roll No. 247 No. 128 duly passed the High School
Leaving Certificate Examination 1986 of this Board and was
placed in the Second Division.
His/Her date of birth is 1-2-09



GUWAHATI, ASSAM

REGISTRAR II


PRABIN KR. GOGOI

SECRETARY

Annex A-11-12-

11 1993

Attested

Quay^{21/11/93}

Asstt. Audit Officer,
N. F. R.I.Y.

Malikoni, Guwahati-14

Office of the Principal
PANDU COLLEGE
GAUHATI-781012



1993

This is to certify that Pradip Kr Sarkar
Roll No. A-3203/148 has duly passed the B.A. Pt. II
Final examination of the Gauhati University of 1993
from this College, as a regular candidate, and was
placed in the Y division with 1st class Hons.
/Distinction in the subject Bengali. While he/she
was a student of this college his/her character and conduct
were satisfactory.

I wish him/her every success in life.

Principal
Pandu College, Guwahati
PRINCIPAL

Dated, Pandu,
The 27. 12. 93 19

Pragjyotish Printers, Maligaon, Guwahati - 11

Assam - A-11 -13-

37

Sl. No. 222.

Bina Type-Writing Institution

Regd No-640

ASSAM GOVT. REGISTERED 1989

GOSALA, GUWAHATI-11

**Diploma For Shorthand
ENGLISH**

Certified that Shri / Smt / M/s..... Pradip Kumar Sarkar
Son / daughter / wife of Paresh Ch. Sarkar of
Bina Type-Writing Institution at Gosala, Guwahati-11, Assam.
duly passed the final examination Shorthand **English** at 80.0 (Eighty)
words per minute.

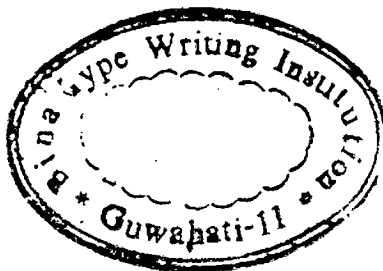
I CONSIDER HIM / HER QUALIFIED TO UNDER-TAKE THE DUTIES OF A STENOGRAPHER.

Dated at Gosala...
the 26-09-1993.

Principal

B.T.W.I.

P.K. Dutta
Principal
P.K. DUTTA



P.K. Dutta
In-charge

**BINA TYPE-WRITING INSTITUTION,
GOSALA**

Guwahati-11

Annex A-III-14

RAILWAY NOTICE



RAILWAY RECRUITMENT BOARD

GUWAHATI

Station, Road, Guwahati-781001

Date: 26.4.95

EMPLOYMENT NOTICE NO. 1/95

DATE OF PUBLICATION: 03.5.95

CLOSING DATE: 9.6.95

Applications are invited in prescribed application form obtainable from the important Railway Stations or in a proforma enclosed herewith (to be neatly typed) in a standard size thick paper, only one side) for the following temporary posts likely to be permanent on the Northeast Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the Assistant Secretary, Railway Recruitment Board, Station Road, Guwahati-781001, Assam under certificate of posting so as to reach the Board's office on or before 17.30 hrs. of 9.6.95. The applications can also be dropped in the "Application Box" kept in the RRB Office before 17.30 hrs of 9.6.95. EMPLOYMENT NOTICE NO. AND CATEGORY NO. AGAINST WHICH THE CANDIDATE APPLIES MUST CLEARLY BE WRITTEN ON THE TOP OF THE COVER ENVELOPES POSITIVELY.

DEPARTMENT: MANAGING T BRANCH:

CATEGORY NO. 1: ASSTT. TEACHER GRADE - I (BOTANY) in scale Rs. 1640-2900/- for English/ Bengali Medium Railway School. Temporary but likely to be made permanent. NO OF POST: 1 (UR). QUALIFICATION: IInd class Master's Degree in Botany. (ii) University Degree/ Diploma in Education/ Teaching or Integrated two years post graduate course of Regional Colleges of Education of NCERT. (iii) Competence to teach through English and Bengali Medium. AGE: 20 to 40 years.

CATEGORY NO. 2: ASSTT. TEACHER, GRADE I (PHYSICS) in scale Rs. 1640-2500/- for English/ Bengali Medium Railway Higher Secondary School. Temporary but likely to be made permanent. NO OF POST: 1 (UR). QUALIFICATION: (i) II Class Master's Degree in Physics. (ii) University Degree/ Diploma in Education/ Teaching, or Integrated two years post Graduate course of Regional Colleges of Education of NCERT, (iii) Competence to teach through English and Bengali Medium. AGE: 20 to 40 Years.

CATEGORY NO. 3: ASSTT. TEACHER GRADE-II (SCIENCE) in scale Rs. 1400-2600/- for Assamese Medium Railway School. Temporary but likely to be made permanent. NO OF POST: 1 (UR). QUALIFICATION: (i) IInd class Bachelors Degree with one of the following group of subject. 45% marks can be considered equivalent to IInd Class where there is no demarcation of class in Bachelor's Degree. (i) Physics, Chemistry and one subject out of Maths./ Botany/ Zoology Or (ii) Botany, Zoology and one subject out of Physics Chemistry. (2) University Degree/ Diploma in Education/ Teaching or 4 years integrated Degree course in Regional Colleges of Education of NCERT (3) Competence to teach through Assamese Medium. AGE: 20 to 40 years.

CATEGORY NO. 4: ASSTT. TEACHER, GRADE-I (COMMERCE WITH SPECIAL PAPER BOOK-KEEPING & ACCOUNTANCY) in scale Rs. 1640-2900/- for Assamese Medium Railway Higher Secondary School. Temporary but likely to be made permanent. NO OF POST: 1 (ST). QUALIFICATION: IInd Class Master's Degree in commerce with special paper Book-keeping and Accountancy. (ii) University Degree/ Diploma in Education/ Teaching or

Colleges of Education of NCERT. (iii) Competence to teach through Assamese Medium. AGE: 20 to 40 years.

CATEGORY NO. 5: ASSTT. TEACHER GRADE-I (COMMERCE WITH SPECIAL PAPER BANKING) in scale Rs. 1640-2900/- for Assamese Medium Railway Higher Secondary School. Temporary but likely to be made permanent. NO OF POST: 1 (SC). QUALIFICATION: (i) IInd Class Master's Degree in Commerce with special paper Banking. (ii) University Degree/ Diploma in Education/ Teaching, or Integrated two years Post Graduate course of Regional Colleges of Education of NCERT. (iii) Competence to teach through Assamese Medium. AGE: 20 to 40 years.

CATEGORY NO. 6: DEMONSTRATOR (PURE SCIENCE) in scale Rs. 1400-2600/- for English/Bengali Medium Railway School. Temporary but likely to be made permanent. NO OF POST: 2 (1-UR, 1-SC). QUALIFICATION: (i) IInd Class Bachelors Degree with Physics, Chemistry and one subject out of Botany/ Zoology. 45% marks can be considered equivalent to IInd Class where there is no demarcation of class in Bachelor's Degree. (ii) University Degree/ Diploma in Education/ Teaching or 4 years integrated Degree course in regional colleges of Education of NCERT. (iii) Competence to teach through English and Bengali Medium. AGE: 20 to 40 years.

CATEGORY NO. 7: STENOGRAPHER: (ENGLISH) in scale Rs. 1200-2040/-. NO OF POST: 10 (UR-5, SC-2, ST-2, OBC-1). QUALIFICATION: Matriculate. SPEED: 80 W.P.M. & 40 W.P.M. in Shorthand and type-writing respectively. Knowledge of Hindi Stenography is an additional Qualification and will be given preference. AGE: 18 to 30 years.

DEPARTMENT: MEDICAL:

CATEGORY NO. 8: STAFF NURSE in scale Rs. 1400-2600/-. NO. OF POST: 14 (UR-8, ST-2, OBC-4). QUALIFICATION: The candidates must have passed Matriculation or its equivalent examination and possess a certificate as Registered Nurse and Midwife having passed the three years course in General Nursing and six months course in Midwifery from a School of Nursing or other Institution recognised by the Indian Nursing Council or B.Sc. Nursing. Candidates passing B.Sc (Nursing) will be given two advance increments on the merit of each candidate under the sanction of competent authority. On selection, their names must be borne in the Indian State Medical Register. They must be able to speak in English, Hindi, Assamese or Bengali. AGE: Between 20 to 35 years with 5 years relaxation for SC/ST candidates. Both Male/ Female candidates can apply.

N.B:

(i) A General Relaxation in upper age limits for all communities/ categories of candidates have been given by 2 years besides the age relaxation given in para-2. This relaxation is applicable for 2 years with effect from 16.7.94.

(ii) The Candidates must have acquired the essential qualifications as laid down at the time of submission of application. Candidates who have yet to appear at the examination and whose results are withheld or not declared are not eligible to apply.

1. GENERAL INSTRUCTION.

1.1 ABBREVIATION USED: SC - Schedule Caste, ST - Scheduled Tribe, UR - Un-Reserved, OBC - Other Backward Class, I.P.O.' - Indian Postal Order, EXSM - Ex-Serviceman, PH-Physically handicapped.

1.2 The number of vacancies shown may be increased or decreased.

1.3 SC/ST/OBC candidates can apply against UR posts but they will have to compete with UR candidates. SC/ST/OBC candidates need apply strictly against their respective vacancies only.

2. AGE LIMIT:

2.1 The age will be reckoned as on 1.5.95. The upper age limit is relaxable as under:-

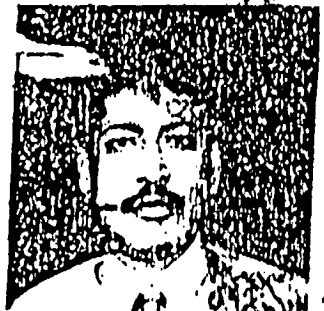
13
Annex A-IV-15-35

RAILWAY RECRUITMENT BOARD : GUMBHATI
(Under Certificate of posting)

Station Road
Gumbhat 781001

NO. RB/C/41/10

CALL LETTER/ADMIT CARD FOR THE WRITTEN
EXAMINATION, CATEGORY No. 7 EMPLOYMENT
NOTICE NO. 4



To
Shri/Smt. Pradip K. Sarkar

YOUR ROLL NO. IS 810777

This is Your Call letter/Admit Card for the Pradip Kumar
written examination for the post of Senior Assistant PRADIP KUMAR
in scale B. 1200-2040 under Employment Notice No. 4
Category No. 7 on the N.F. Railway.

PROGRAMME OF WRITTEN EXAMINATION IS AS GIVEN BELOW :

DATE	DAY	TIME	VENUE
27.7.85	Tuesday	10.00 AM	Assembly Hall, N.F. Railway Gumbhat, Guwahati

The following terms and conditions must be noted for strict compliance.

1. You will not be admitted to this written examination without this Call letter/Admit Card and does not take any entry fee for admission.
2. Your candidature has been accepted provisionally and is subject to check and fulfilment of all conditions laid down in the said Employment Notice.
3. IF YOU DO NOT FULFILL THE CONDITIONS AS LAID DOWN IN THE SAID EMPLOYMENT NOTICE, PLEASE IGNORE THIS CALL LETTER/ADMIT CARD AND DO NOT APPEAR.
4. Only the successful candidates in the written examination will be called for the viva-voce test.
5. You are to defray your own travelling expence (for UR/OBC candidates).
6. Approaching the Chairman/RB/GM and other officials of RB/Gumbhat directly or indirectly by a candidate or anybody on his behalf requesting under consideration for the recruitment will render a candidate liable for disqualification.
7. Only the candidates and the persons engaged in conducting the examination will be allowed into the examination premises. Strict discipline and silence must be maintained in the examination hall. Appropriate action will be taken in case of tampering with the examination hall, etc.
8. FOR SC/ST CANDIDATES ONLY : ON PRODUCTION OF THIS CARD YOU ARE ENTITLED TO TRAVEL FREE BY RLY IN ACCORD WITH THE RULES (S.I. 10) TO THE RAILWAY (S.I. 10) & N.F.R. THIS PASS IS VALID FOR THE DURATION OF THE EXAMINATION.

Authority RB/C/41/10. (S.I. 10) / FSC/122 (S.I. 23, 11.8.85)

For Pradip K. Sarkar
Candidate

RB/C/41/10
(S.I. 10)

RAILWAY RECRUITMENT BOARD GUWAHATI
(Under Certificate of Posting)

Station Road
Guwahati-1
Date: 13/10/95

NO. RRB/G/41/9

This is your Admit Card/Call Letter for SPEED TEST of 80 W.P.M. and VIVA-VOCE TEST.

To
Smt./Smt. Pradip K. Sarker

Your Roll Number is 810777



You will not be admitted for the Speed Test & Viva-Voce Test with out this Call Letter/Admit Card. This Call letter/Admit Card however does not itself give any entitlement for selection.

RECRUITMENT SELECTION FOR THE POST OF JR. STENOGRAPHER SC/ST Rs. 1200-2040/-, CATEGORY NO. 7, UNDER EMPLOYMENT PRADIP KUMAR SARKAR, 1/95 ON THE NORTH-EAST FRONTIER RAILWAY.

1. With reference to your application for the post mentioned above, in response to the Employment Notice cited above, you are hereby advised to attend the office of Chief Personnel Officer/ R.F. Railway/Malignon, Guwahati-11 on 4.11.95 at 9.30 hrs. for Speed Test.
2. The Viva-Voce Test of the successful candidates of Speed Test will be held on 8.11.95 at Railway Recruitment Board, Guwahati, Station Road, Guwahati-1. NO SEPARATE CALL LETTER FOR VIVA-VOCE TEST WILL BE ISSUED. The Candidates shall have their result on the Notice Board of this office on 6.11.95 and those candidates who will qualify in the speed test of 80 words per minute should appear for the Viva-Voce Test on 8.11.95. Therefore, your presence may be required for more than four days and you should come so prepared.
3. You should bring your all original certificates and Mark-sheets along with respective diploma certificates (i.e. Shorthand & Type) on the day of Viva-Voce Test. The SC/ST candidates also must produce their Caste/Tribe certificate at the time of Viva-Voce test.
4. Request for postponement of the Date of Speed test and Viva Voce test will not be considered and no absentee test will be held.
5. You are also directed to bring the Original Call letter for the written test held on 27.8.95.
6. Approaching Chairman/RRB and or his Secretariat directly or indirectly by a candidate or any body on his behalf requesting undue consideration for the recruitment will render a candidate liable for disqualification.
7. The candidates can give interview either in English or Hindi.

FOR SC/ST CANDIDATES ONLY
ON PRODUCTION OF THIS CARD YOU ARE ENTITLED TO TRAVEL FREE BY RAILWAY IN SECOND CLASS FROM _____ (Smt.) TO GUWAHATI (Smt.) AND BACK. This Pass is available upto 15.11.95.
(Authority:- Rly. Bd's Lt.No. E(NG) 11-8:/RSC/122 Dtd. 28.11.95)

S.N.:- (1) You are advised to increase the speed of your typing and typing to come out successful in the coming speed test to be held on 4.11.95. (2) You are directed to bring attested photostat copies of all certificates, Mark-sheets and other certificates along with the original at the time of viva-voce test. (3) You are to appear in the speed test of 80 words per minute.

Completed by -
13/10/95

13/10/95

Signature

NOTICE

Subj:- Recruitment selection for the post of Jr. stenographer (English) in scale Rs. 1200-2040/- under Employment Notice No. 1/95 category No. 7 and GM/P/MIG's Indent No. E/227/216/RBH/2/Rec'tt Pt. II dated 7.4.95.

Date of Written Test: 27-8-95
 Date of Speed Test: 04-11-95 (for 80 w.p.m.)
 Date of Speed Test: 05-11-95 (for 60 w.p.m.)
 Date of Viva Voco Test: 03-11-95
 Date of panel approved: 09-11-95

The selection Board held the viva voce test on 5.11.95 for the recruitment of Jr. Stenographer (Eng) under Employment Notice No. 1/95 Cat. No. 7 in scale R. 1200-2040/- and has found 16 (UR-10, SC-2, ST-2, 60C-2) candidates suitable for the said post and their names are recommended to GM/P/R.F. Railway/Maligaon in ORDER OF MERIT.

AGAINST U. R. VACANCY

Sr	Roll No.	Name of candidate
1.	810704	Anjali Devi
2.	810786	Asha Chakravorty
3.	810798	Mrityunjoy Ghosh
4.	810018	Debasish Chowdhury
5.	810589	Bupak Chakravorty
6.	810777	Pradip Kr. Sarkar
7.	810761	Nirmala Das
8.	810767	Kamala Deha
9.	810794	Pabitra Kr. Kakati
10.	810759	Satyannarayan Goswami

AGAINST S. C. VACANCY

1.	820123	T. Krishna Das
2.	820246	Sanjoy Kr. Rai

AGAINST S. T. VACANCY

1.	830077	Di Jay Ch. Baro
2.	830108	Bincy Kr. Daimary

AGAINST O. B. C. VACANCY

1.	840025	Santosh Kumar
2.	840052	Pankaj Jyoti Das

(Sd/-)
 Member Secretary
 for Chairman/RBH/GEN.

Copy to: 1. AS/RBH/GEN
 2. Notice Boards,
 3. Panel Files

Amear A VII

-18-

38

To

The General Manager
N.F. Railway, Maligaon.

Sub: Appointment to the post of 'Junior
Stenographer' in pay scale of Rs.1200-2040
per month.

Sir,

We humbly beg to bring to your kind notice that our names were recommended by the Railway Recruitment Board/Gurahati for appointment to the post of 'Junior Stenographer' (English) in scale of pay Rs.1200-2040/- p.m. as published in 'The Assam Tribune' dated 12.12.95 and 'Employment News' dated 23.12.95 etc.

Sir, we are eagerly waiting for a formal appointment letter since December '95. We shall deem it favourable of your kindly look into the matter and arrange to issue the appointment letter at the earliest.

Thanking you,

Yours faithfully,

Dated 10.5.96

Sd/-

Selected candidate for Stenographer

RAILWAY NOTICE



RAILWAY RECRUITMENT BOARD : GUWAHATI
EMPLOYMENT NOTICE NO. 1/96
STATION ROAD, GUWAHATI-781001
DATED : 20/05/96
CLOSING DATE : 30/06/96

Applications are invited in prescribed forms obtainable from any important Railway Station or in proforma application given below (to be neatly typed in using one side only in a standard size thick paper) for the following temporary posts, likely to be permanent, in the Northeast Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the ASSISTANT SECRETARY, RAILWAY RECRUITMENT BOARD : STATION ROAD, GUWAHATI-781001, ASSAM under certificate of posting so as to reach the Board's office on or before 17-30 hrs. of 30/06/96. The applications can also be dropped in the "Application Box" kept in the RRB Office before 17-30 hrs. of 30/06/96.

EMPLOYMENT NOTICE NO. AND CATEGORY NO. AGAINST WHICH THE CANDIDATE APPLIES MUST CLEARLY BE WRITTEN ON THE TOP OF THE COVER ENVELOPES POSITIVELY.

CATEGORY No	NAME OF THE POST	SCALE OF PAY	STIPEND DURING TRAINING	VACANCIES					SEX	PERIOD OF TRAINING	AGE AS ON 01-06-96
				UR	SC	ST	OBC	TOTAL			
1	Stenographer (English)	2000-2040/-	Rs. 2000/-	01	02	01	08	04	Both	12 months	18 to 30 Yrs.
2	Appr. Junior Engineer/ Sig./Gr.-II	2000-3200/-	Rs. 2000/-	02	01	01	04	04	Both	12 months	20 to 30 Yrs.
3	Appr. Signal Inspector/ Gr.-II	1400-2300/-	Rs. 1320/- 1350/-	07	02	04	01	14	Both	24 months	18 to 25 Yrs.
4	Appr. Tele Communication Inspector/Gr.-II	1400-2300/-	Rs. 1320/- 1350/-	07	02	02	02	13	Both	24 months	18 to 25 Yrs.
5	Appr. Tele Communication Maintainer/Gr.-III	950-1600/-	Rs. 950/-	08	03	06	06	23	Both	12 months	18 to 25 Yrs.
6	Tr. Asstt. Draftsman (S & T)	1200-2040/-	Rs. 1200/-	04	01	01	01	07	Both	12 months	18 to 25 Yrs.
7	Tr. Electric Foreman/ STA/Deputy Shop Supdt.	2000-3200/-	Rs. 2000/-	01	01	—	—	02	Both	12 months	20 to 30 Yrs.
8	Appr. Mechanics (Elect.)	1400-2300/-	Rs. 1400/-	09	05	01	03	18	Both	24 months	18 to 28 Yrs.
9	Tr. Asstt. Draftsman (Elect.)	1200-2040/-	Rs. 1200/-	03	01	01	01	06	Both	12 months	18 to 25 Yrs.
10	Tr. Draftsman (Elect.)	1400-2300/-	Rs. 1400/-	—	01	—	—	01	Both	24 months	20 to 30 Yrs.
11	Tr. Head Draftsman (Elect.)	1600-2660/-	Rs. 1600/-	01	—	—	—	01	Both	12 months	20 to 30 Yrs.
12	Traffic Apprentice	1400-1440/-	Rs. 1400/-	06	02	01	02	11	Both	24 months	20 to 28 Yrs.
13	Commercial Apprentice	1400-1440/-	Rs. 1400/-	06	02	02	01	11	Both	24 months	20 to 28 Yrs.
14	Physiotherapist	1400-2300/-	—	01	—	—	—	01	Both	—	18 to 28 Yrs.
15	Staff Nurse	1400-2600/-	—	13	04	02	07	26	Both	—	20 to 35 Yrs.
16	Pharmacist	1350-2200/-	—	04	01	01	01	07	Both	—	20 to 30 Yrs.
17	Lab Asstt.	975-1540/-	—	07	—	01	—	02	Both	—	19 to 28 Yrs.
18	App. Mechanics Elect./DSL	1400-2300/-	Rs. 1320/-	04	02	01	01	08	Both	24 months	18 to 28 Yrs.
19	Tr. Deputy Shed Supdt (Elect./DSL)	2000-3200/-	Rs. 2000/-	01	—	—	—	01	Both	12 months	20 to 30 Yrs.
20	Appr. Mechanics (DSL/Mech)	1400-2300/-	Rs. 1320/-	04	01	02	01	08	Both	24 months	18 to 28 Yrs.
21	Appr. Train Examiner	1320-1350/-	Rs. 1320/-	06	03	01	02	12	Both	24 months	18 to 28 Yrs.
22	Tr. Asstt. Draftsman (mech.)	1200-2040/-	Rs. 1200/-	01	—	01	—	02	Both	12 months	18 to 28 Yrs.
23	Draftsman (Mech)	1400-2300/-	Rs. 1200/-	02	—	01	—	03	Both	24 months	18 to 28 Yrs.
24	Appr. Junior Chemical & Metallurgical Asstt.	1320-2040/-	Rs. 1320/-	02	—	—	01	03	Both	12 months	18 to 25 Yrs.
25	Tr. Chemical & Metallurgical Asstt.	1400-2300/-	Rs. 1400/-	02	01	—	—	03	Both	12 months	22 to 30 Yrs.
26	Tr. Deputy Shop Suptd. (Workshop)	2000-3200/-	Rs. 2000/-	01	01	01	—	03	Both	12 months	20 to 30 Yrs.
27	Appr. Mechanics (Workshop)	1400-2300/-	Rs. 1320/-	05	02	01	02	10	Both	24 months	18 to 28 Yrs.
28	Appr. Chief Train Examiner	2000-3200/-	Rs. 2000/-	02	01	—	—	03	Both	12 months	20 to 30 Yrs.
29	Hindi Asstt. Gr.-II	1400-2300/-	—	01	—	—	01	02	Both	—	18 to 28 Yrs.
30	Appr. Junior Engineer	2000-3200/-	Rs. 2000/-	02	01	01	04	08	Both	12 months	18 to 28 Yrs.

- Category No. 26 : BE (Mechanical).
- Category No. 27 : Diploma in Mech. Engineering.
- Category No. 28 : Degree in Mechanical/Electrical College.
- Category No. 29 : B.A. with Hindi as elective subject graduate with English as a subject plus a degree or standard of B.A. (Hons) in English and a degree or
- Category No. 30 : Diploma in Civil or Mechanical qualification of Diploma in Civil Engineering become them.
- Category No. 31 : Degree in Civil Engineering.
- Category No. 32 : (10+2) with science and Maths. D Engineering also be eligible.
- Category No. 33 : Minimum ITI certificate in Drafts India, NCVT) in Civil Engg. from recognised institution duration. Civil Engg. Diploma holders and holders Institution will also be eligible.
- Category No. 34 : Matric plus 3 yrs. diploma in Civil recognised colleges.
- Category No. 35 : Degree in Civil Engg. Department
- Category No. 36 : Degree in Civil Engineering Department
- Category No. 37 : University degree preference by Honours & Master Degree. The candidate should minimum in English for 25 words per minute in Hindi prescribed educational qualification.
- Category No. 38 : (i) IIInd class Master's Degree in University Degree/Diploma in Education/Teaching course of Regional Colleges of education of N.C.E.R.T. medium.
- Category No. 39 : (i) IIInd class Bachelors Degree in Botany/Zoology. 45% marks can be considered demarcation of class in Bachelor's Degree. (ii) Univer OR 4 years integrated Degree course in regional Competence to teach through English and Bengali

N.B. : (i) A GENERAL RELAXATION IN UPPER CATEGORIES OF CANDIDATES HAVE RELAXATION GIVEN IN PARA-2. THIS WITH EFFECT FROM 4/8/95.

N.B. : (ii) THE CANDIDATES MUST HAVE ACQUIRED LAID DOWN AT THE TIME OF SUBMISSION HAVE YET TO APPEAR AT THE EXAMINATION WITHHELD OR NOT DECLARED ARE NOT ELIGIBLE.

1. GENERAL INSTRUCTION
- 1.1 ABBREVIATION USED :
 - SC=Scheduled Caste, ST=Scheduled Tribe, U.P.O.=Indian Postal Order.
- 1.2 The number of vacancies shown may be increased.
- 1.3 SC/ST/OBC candidates can apply against UP categories. SC/ST/OBC candidates need apply only.
2. AGE LIMIT
- 2.1 The age will be reckoned as on 01-06-96. The
 - (a) By 5 years for SC/ST candidates and by 10 years for OBC candidates.
 - (b) By 5 years for Bonafide displaced Goldsmen.
 - (c) By 10 years in case of physically handicapped candidates.
 - (d) Upto the age 40 years for "RESERVISTS".
 - (e) Upto the extent of service rendered by Government Labours/substitutes provided that the service (continuous or broken) subject to the condition of Administrative offices of the Railway organization, societies and Institutes upto 5 years upper age limit of 35 years whichever is less.
 - (f) Upper age limit in case of widows, divorced or their husband but not remarried shall be 5 years above the age of 45 years for repatriation to India on or after 1st June 1963 and 11 years for Pakistan (Now Bangladesh) on or after 1st June 1963.
3. HOW TO APPLY
- 3.1 Candidates should apply in their own handwriting (not in pencil) on good quality plain white paper.

Special health check-up for LP students

From Our Correspondent
BONGAIGAN, June 18--A meeting of the Bongaigaon District Development Committee was held on June 10. The meeting discussed the implementation of special health check-up programme for primary school students in the district and asked the Joint Director of Health Services to prepare a plan to cover all the students of 963 LP schools in the district.

Addressing the meeting, the Deputy Commissioner Aftab Ahmed requested the heads of various development departments to submit future plan of action to develop the district with locally available resources.

The meeting also decided to utilise the water resources available in the district and the community polytechnic scheme of Bongaigaon Polytechnic for the benefit of the youth.

Land revenue : The State Government has decided to enhance land revenues of

Bongaigaon town as per Land Revenue Re-assessment Act, 1936. People who want to submit objections to the enhancement of land revenue may do so within six weeks from the date of publication of fixation notification in the Assam Gazette, says an official press release.

Lawyers' resentment : The Bongaigaon Lawyers' Association opposed the move to transfer the cases under Railway Properties (Unlawful Possession) Act, Motor Accident Claims, Workmen Compensation Act, Consumer Forum etc to Guwahati. A resolution was adopted to this effect in a meeting of the Association held on June 7 under the presidency of Sri Gopal Chandra Das. The meeting expressed resentment at the move made by the Government without considering the difficulties and financial implications for the litigant public.

Convicted for murder : The Session Judge, Bongaigaon, M M

Sarkar convicted Abdul Rahman of Monakocha village under Mankpur Police Station to undergo rigorous imprisonment for seven years and to pay a fine of Rs 50,000 or in default to undergo further rigorous imprisonment for two years under Section 447 of IPC for murdering Kanteswar Das of the same village.

The accused Abdul Rahman attacked Kanteswar while ploughing in the field on February 27, 1989 with a lathi. The injured Kanteswar died on his way to the hospital.

Sri R N Das, Public Prosecutor appeared for the State while Sri M Mahmud, advocate defended the accused.

Not appointment after selection

By A Staff Reporter

GUWAHATI, June 18--The failure of the N F Railway authorities to appoint any of the 16 successful candidates in the post of Stenographer even after six months from the date of announcement of interview results, for the purpose, has been viewed by the conscious circles here as one more bid to deprive the indigynous people of job opportunities in the Railways by some vested interest circles.

According to knowledgeable sources, the Railway Recruitment Board, Guwahati, had declared ten general, two each of the Scheduled Caste, Scheduled Tribe and OBC category candidates, eligible for the post of Stenographer through a newspaper notification on December 12, 1995. Most of these job seekers were local youths.

But, despite there being some vacancies against the posts, the N F Railway authorities have been allegedly showing no interest to absorb any of the selected candidates, allege the sources.

Satyendra Sarma memorial award

GUWAHATI, June 18-- The Assam State Centre of the Institution of Engineers (India)

Missing of a boys creates

From Our Correspondent
DULIAJAN, June 18 -- The kidnaped in between thirteen and fifteen of Duliajan and at different times created quite a sensation in the oil

Altogether nine boys, all students of the locality, were reported missing three were traced and rescued by

A large number of parents, gurus, educational institutions of Duliajan convened by the officer-in-charge on June 17 to discuss the situation of prevention of further occurrence of

The police have ruled out the possibility of extremist outfit in the case. Suspected that some drug traffickers lured these adolescent boys to carry

The police administration has urged parents and guardians to be alert to keep their adolescent children and to prevent them from going out for private tuition after

The O.C. of Duliajan police station adequate steps have been taken to trace missing boys.

The names of the missing boys are: Class IX, Monoranjan Chella (16) Class IX, Ganesh Ch. Gogoi (14) Class VII and Ratul Gogoi (14) Class

Workshop on bamboo crops, preservation

From Our Correspondent
AZARA, June 18-- A workshop on the "necessity of bamboo crops and its preservation" was held recently at the Horticultural Research Station, Kalki Kuchi.

Participating in the workshop as chief guest, Dr Alok Baragohata, of Gauhati University, explained the significance of bamboo use.

He stated that bamboo is also described as 'green gold' and 'timber of the poor people'.

Dr Bipin Khongia, Associate Professor of Biswanath Agricultural College and Sri Benilal Baruah, District Agricultural Officer also attended the workshop.

The Assam State Centre of the Institution of Engineers (India) has been invited to conduct a workshop on the field of bamboo in Assam. The workshop

Narayan Kalita, Minister of State for Revenue and Sericulture (Ind).

Dharna staged : The Kamrup district committee of the Assam Press Correspondents Union staged a two-hour dharna on June 7 in front of the Circle Office of Palashari in protest against the killings of Parag Kr. Das, Executive Editor of Asoniya Pratidin, Pabitra Narayan Chutia, Dipak Surgiyari and Manik Deori.

South Kamrup Press Club, South Kamrup New Writers and Artists Association, Dakshata Luitpariya Dal, Azara Anurajyoti Sangha and Dakshin Kamrup Sanatan Parishad also sat on dharna.

The Kamrup district committee of APCC has submitted a memorandum to the competent authority demanding adequate security to the journalists.

Withdrawal

GUWAHATI, June 18--The Central Committee meeting of the Assam People's Front held recently here at Karbi Bihawan under the chairmanship of Sri Holiram Terang, General Secretary of ASDC and MLA demanded immediate withdrawal of Army Operation in the State, says a press release.

The meeting attended by all the newly elected MLAs of ASDC and representatives of other constituents namely Autonomy Demand Struggling Forum (ADSF) Mising Mimag-Kebang (MMK) and CPI(M-L), Liberation discussed the political situation of the State and the organisational position of APF and also adopted APF's stand on the burning issues at present.

The meeting described renewed Army Operations in the State in the name of solving the ULFA problem as 'most unfortunate and a clear violation of the

J.K. & Associates Textiles Co-op. Ltd.
A. Cooperative Sector, Govt. of Assam
Subsidized Project.

21-

Amam A IX ul

11/1/76
10/1/76

SRI PRADIP KUMAR.....
Sofar, 24/13, Gentsal
Gulmari, Malgaon.....
City :- 11

Sub : Interview.

You are hereby requested to appear before an interview board on 1/7/76 at 10 A.M for the post of mentioned below.

All the Certificates & other testimonials will have to be brought along with a brief biodata supported by a Crossed Indian Postal order of Rs. 30/- in Favour of Chairman J.K. & Associates Textiles Co-op Ltd., R.G. Baruah Road, Guwahati-24.

The selected candidates will have to deposite an amount of Rs. 17,200/- Rs. 15,000/- Rs. 10,000/- and Rs. 5,000/- according to the grade as security money in favour of J.K. & Associates Co-op. Ltd. At the Assam Apex Co-op. Bank Ltd. Panbazar within the three days from the date of selection. Otherwise the selection will be treated as cancelled.

POST :-

- 1) J.L.O.
- 2) Time keeper
- 3) Asstt. Time keeper
- 4) Store keeper
- 5) Asstt. store keeper

By *R. G. Baruah* Secretary

(Signature)
 J.K. & Associates Textiles Co-op. Ltd.
 Your

(J.K. Sankia)

J.K. & Associates Textiles Co-op. Ltd.
R.G. Baruah Road,
Guwahati-24

11/1/76

यदि आप इन शर्तों के अधीन परीक्षा में भाग लेना चाहते हैं तो आपको निम्नलिखित शर्तों को पढ़ना और समझना आवश्यक है।
 If you are agreeable to the above terms and conditions, you are requested to appear for a written examination on the date and time of the venue given below.

22-11

केंद्र परीक्षार्थी को निम्नलिखित शर्तों के अधीन परीक्षा में भाग लेना आवश्यक है।
 Centre candidates are requested to appear for the examination.

<p>परीक्षार्थी क्रमांक / Roll No 55270752</p> <p>पद / Post CASSIN CREW</p> <p>नाम एवं पता / NAME & ADDRESS PRADIP KUMAR SARKAR 2517B CENTRAL GUNANAGAR - MALIGANJ SUKRAHATI II DIST KAMRUJ ASSAM Pin - 781011</p> <p>परीक्षा स्थल / Venue BHOWANIPUR EDU. SOCIETY COLLEGE SLUCK A. 50 ELIGIN ROAD, CALCUTTA - 700 020.</p> <p>DATE : 21st APRIL 1995 TIME : 7.30 A.M.</p>	<p>SKNO : 207</p> <p>कृपया अपना नवीनतम पारपत्र आकार का फोटो यहाँ चिपकायें PLEASE PASTE YOUR RECENT PASSPORT SIZE PHOTOGRAPH HERE</p> <p>परीक्षार्थी के हस्ताक्षर (कतनरीक्षक की उपस्थिति में) CANDIDATE'S SIGNATURE (to be signed in the presence of invigilator)</p> <p>कतनरीक्षक के हस्ताक्षर INVIGILATOR'S SIGNATURE</p>
--	--

निर्देश
 कृपया इस बुलावा पत्र को मूल रूप में तथा पासपोर्ट आकार की नवीनतम फोटो चिपकाई कर लेकर लायें। इसके साथ एक पुस्तिका भी दी गई है। इसमें परीक्षा विषयक जानकारी दी गई है। कृपया उसे अच्छी तरह पढ़ लें।

Instructions
 Please bring this call-letter in original with your recent passport size photograph firmly pasted on it. A booklet giving information about the type of tests you will be taking is enclosed. Study this booklet carefully.

परीक्षाकाल में इस बुलावा पत्र को कतनरीक्षक को दे दीजिये
 Handover this call-letter to the invigilator in the examination hall.

भवदीय / Yours faithfully,

B. Sinha
 श्रीमती बी. सिंघी / Mrs B. Sinha

उप महाप्रबंधक (प्रशासन) / Deputy General Manager (Op)

स्थान : मुंबई
 Place: Bombay

----- (कृपया यहाँ से काट लीजिये और अपने पास सुरक्षित रखिये) -----
 (Please detach the portion below and retain it with you)

एअर-इंडिया - लिखित परीक्षा हेतु बुलावा पत्र
 AIR-INDIA - Call letter for written examination
 नाम / Name PRADIP KUMAR SARKAR
 परीक्षार्थी क्रमांक / Roll No 55270752

एअर-इंडिया / AIR-INDIA अ. जा. / अ.ज.जा. हेतु
 For SC/ST only
 Amount Rs. _____
 (पुनरांश की अदायगी की गई) (for reimbursement)

अभ्यर्थी के हस्ताक्षर / Candidate's Signature

कृपया : यह अभ्यर्थी लिखित परीक्षा में भाग लेना शुरू करने से पूर्व सूचना दे दी जायेगी। एअर-इंडिया इस बारे में कोई भी प्रतिक्रिया नहीं करेगा।

NOTE : The candidate who qualify in the written examination will be intimated directly. Air-India will not entertain any correspondence in this regard.

Handwritten notes and stamps at the bottom of the page.

RAILWAY NOTICE



**RAILWAY RECRUITMENT
BOARD : GUWAHATI.**
NO. RRB/G/41/90

Date : 05.9.96.

NOTICE

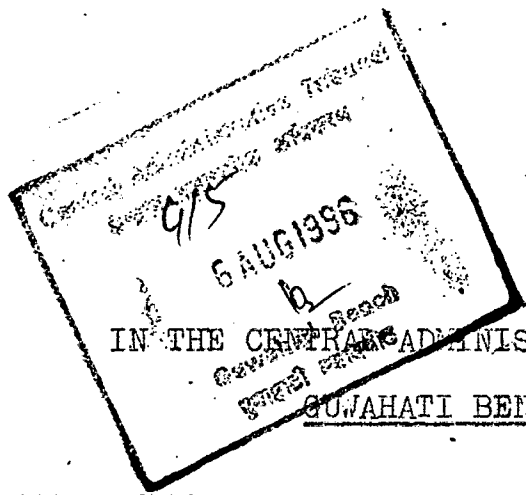
Sub : Cancellation of Recruitment panels of Stenographer (English) in scale Rs. 1200-2040/- under Category No. 7 of Employment Notice No. 1/95 dt. 26.4.95 and Craft Teacher (Bengali Medium) in scale Rs. 1400-2600/- under Cat No. 6 of Employment Notice No. 3/94 dt. 19.12.94.

Railway Board vide their letters No. 96/E/(RRB)/25/12 dtd. 7.8.96 and 96/E (RRB)/25/13 dt. 21.8.96 have cancelled the Recruitment panels of Stenographer (English) and Craft Teacher (BM) mentioned on the above subject due to various irregularities. Hence the Recruitment panels of Stenographer (English) and Craft Teacher (BM) stand cancelled.

(B. Kalita),
Chairman
Railway Recruitment Board,
Guwahati.

RN/1328/1

*attested
Golap Sarma
D/W cal*



915
44
Filed by the applicant
through - Shri. K. M. Sarker
Advocate
2-8-76

Title of the case : O.A.No. 147 of 1996.
Shri Pradip Kumar Sarkar ... Applicant.
Versus
Union of India & Ors. ... Respondents.

An Application under Section 19 of the Administrative Tribunal's Act, 1985.

I N D E X

Sl.No.	Description of enclosures	Page No.
1.	Application	1 to 8
2.	Verification	9
3.	Annexure A.I	12
4.	Annexure A.I.1	13-13a
5.	Annexure A.II	14
6.	Annexure A.III	15
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9.	Annexure A.VI	18
10.	Annexure A.VII	19
11.	Annexure A.VIII	20
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13.	Annexure A.X	21

Pradip Kumar Sarkar
Pr. A. K. Sarker
R.A.

14- W/S - 22-27

For use in Tribunal's office :-

Date of filing	6-8-96
Registration No.	147/96
Signature	<i>[Signature]</i> Registrar 6/8/96

Pradip Kumar Sarkar

1. PARTICULARS OF THE APPLICANT :

Shri Pradip Kumar Sarkar,
S/o Shri Paresh Ch. Sarkar,
251/B, Central Gotanagar,
Guwahati-11.

2. PARTICULARS OF THE RESPONDENTS :

1. Union of India represented by
The Secretary to the Govt. of India,
Ministry of Railways,
New Delhi.
2. General Manager(P),
N.F. Rowilway,
Maligaon,
Guwahati-11.
3. Chairman,
Railway Recruitment Board,
Guwahati-1.
4. Member Secretary,
Railway Recruitment Board,
Guwahati-1.

3. PARTICULARS OF THE ORDERS AGAINST WHICH THIS APPLICATION IS MADE :

- i. This application is made for implementation of recommendation of the selected candidates for appointment as stenographer (English) in the scale of pay Rs.1200-2040 vide Employment Notice No.1/95 - Category 7 (Annexure A.III).
- ii. Restraining the respondents from completing the process of employment notice No.1/96 Category 1 (Annexure A.VIII).

4. JURISDICTION :

The applicant declare that the subject matter against which the applicant want redressal is within the jurisdiction of the Tribunal.

Contd.....

Pradip Kumar Sarkar

5. LIMITATION :

The applicant further declare that the application is within the limitation prescribed under section 21 of the Administrative Tribunal's Act, 1985.

6. FACTS OF THE CASE :

6.1 That the applicant is a citizen of India and as such he is entitled to all the rights and privileges guaranteed under the Constitution of India.

6.2 That the applicant has passed the matriculation examination in the year 1986 and B.A. in 1993 and has obtained diploma in typing and stenography. The testimonials are enclosed in this application and marked as Annexure A.I, A.I.1 and A.II.

6.3 That the respondent No.3 made an advertisement for testing candidates for stenographer in the scale of pay Rs.1200-2040 through advertisement No.1/95 (Annexure-A.III) where it was clearly written under the clause 12 of general instructions that the no. of post of stenographer may be increased or decreased.

6.4 That the applicant in response to the advertisement made by the Respondents on 26.4.95, as appeared in The Assam Tribune had applied for the post of stenographer. The said advertisement runs as Employment Notice No.1/95 Category 7.

A copy of the said advertisement is annexed and marked as Annexure A.III.

Preadip Kumar Saikay Contd.....

6.5 That the applicant made application for appointment as stenographer at the scale of pay Rs.1200-2040 giving all particulars such as academic qualification, age proof certificate, Diploma Certificate in typing and stenography etc..

6.6 That the respondents being satisfied with the requirements of the candidature for the post of stenographer as noted above called for written test fixing the date as 27.8.95.

A copy of the call letter, is annexed herewith and marked as Annexure A.IV.

6.7 That, as per the call letter the applicant appeared in the written test, did excellent in the examination and became successful in the test and accordingly the applicant was called for speed test both in typing and stenography and this was held on 4/5.11.95.

A copy of the call letter is annexed herewith and marked as Annexure A-V.

6.8 That in the speed test the humble applicant did excellent and accordingly he was declared successful and thereafter the applicant was called for a viva-voce test and in this test held on 8.11.95 he also became successful and was selected by the respondent No.3 and recommended the name of the applicant to Respondent No.2 for appointment. In view of increase in vacancy,

the

Preadip Kumar Sankar

the respondent rightly and validly recommended the name of the applicant alongwith 15 others for appointment.

A copy of the said recommendation containing the name of the applicant alongwith others is annexed herewith and marked as Annexure A.VI.

6.9 That the written test, speed test and viva-voce test were conducted by the Railway Recruitment Board headed by the Chairman, which is an autonomous body like any other Railway Recruitment Board in the country. Moreover, one responsible officer was deputed to the selection board on behalf of the Respondent No.1 and 2.

6.10 That the applicant begs to state that as per advertisement dated 26.4.95, once the candidate is selected after going through all the stages/tests viz written test, speed test and viva-voce test and when the name was recommended for appointment as stenographer, the Respondent No.1 is duty bound to appoint the applicant in the existing vacancy of the stenographer.

6.11 That the applicant begs to state that though final list of 16 candidates including the name of the applicant i.e. Annexure A-VI was recommended on 9.11.95 to the Respondent No.2 for appointment, the Respondent No.2 did take no action on it and the applicant was at a loss of having not received the appointment letter. Even the resentment/inaction of the Respondent No.2 was.....

Preadip Kumar Sankar

was echoed and re-echoed in the news paper. Copy enclosed.

6.12. That the applicant made representation to the Respondent No.2 dated 10.6.96 requesting him to make appointment of the applicant.

A copy of the representation is annexed herewith and marked as Annexure A-VII.

6.13 That while the applicant was anxiously waiting for the appointment letter he was surprised to see the advertisement Notice No.1/96 dated 20.5.96 where the respondents wanted to test 8 candidates. This advertisement appeared in local news papers including notice board and runs as category No.1. Having seen the advertisement, the anxiety of the applicant was multiplied and again he approached the respondents and no response at all was there from the respondents. The applicant believes that some foul play may take place in view of the advertisement No.1/96 dated 20.5.96.

A copy of the advertisement notice No.1/96 is annexed and marked as Annexure A.VIII.

In this connection, the applicant beg to state that alongwith him there are 15 other candidates also duly recommended for appointment to the post of stenographer and while none of the recommended candidates is appointed, publication of another advertisement is creating suspicion. In this connection, the applicant further beg to state that there was another Employment Notice No.2/95 Category No.1 where 21 candidates were recommended for appointment

Preadip Kumar Sankar

of

of office clerk in the scale of pay Rs.950 - 1500 and all of them were appointed though they were appeared in the tests subsequent to the applicant.

6.14 That the applicant beg to state that the selection of the applicant is valid only upto one year as per existing rule of the respondents.

7. G R O U N D S :

7.1 For that in view of the selection as per Annexure A-VI, the applicant was sure that he would be appointed soon under the respondents and as such he did not make any attempt for appointment in any other department.

7.2 For that the applicant got an offer in Apex Bank as Store Keeper and also he refused the post of Cabin Crew of Air India, in view of the fact that he has already been selected in the office of the respondents.

Two documents in this connection are enclosed herewith and marked as Annexure A-IX and Annexure A.X.

7.3 For that injustice will be done to him if immediate appointment letter is not issued. Moreover, alongwith the applicant, the whole family will suffer adversely.

7.4 For that the father of the applicant who has got a very good and recordable service will retire from.....

Pradip Kumar Sankar

from the service of railways and there will be no earning member to look after the family.

7.5 For that the advertisement No.1/96 as referred in Annexure A-VIII is ill-conceived, confusing, conflicting, contradictory, inharmonious and acting upon it will be illegal and uncalled for and the applicant firmly believes that this Hon'ble Tribunal will direct the respondent No.2 to implement the recommendation of Respondent No.3 and 4 (Annexure A-VI) and in the event of non-issuing such direction, the applicant will be deprived of the right of appointment conferred upon him after the selection.

8. RELIEFS SOUGHT FOR :

In view of the facts and circumstances of the case the applicant prays for the following reliefs :-

- i. That the applicant may be appointed with immediate effect with a direction to give the seniority from the date of recommendation for appointment i.e. dated 9.11.95.
- ii. The respondents may be directed not to implement the advertisement No.1/96 (Annexure A.VIII) till the applicant is appointed.
- iii. Any other relief/reliefs as this Hon'ble Tribunal considers fit and proper.

Contd.....

Preadip Kumar Sankar

32
52

9. INTERIM RELIEF PRAYED FOR :

i. That during pendency of the disposal of the application, direction may be issued to the Respondents to appoint the applicant with immediate effect.

ii. That the respondents may be directed not to appoint stenographer against advertisement No.1/96 till applicant is appointed.

10. WHETHER ANY OTHER APPLICATION/PETITION FILED BEFORE ANY OTHER COURT/TRIBUNAL :

The applicant beg to state that he has not filed any other case application before any Court/Tribunal.

11. REMEDIES EXHAUSTED :

The applicant beg to state that he has exhausted all the remedies and there is no other alternative but to approach this Hon'ble Tribunal for justice.

12. PARTICULARS OF THE POSTAL ORDER :

Postal Order No. 346589

Date : 25-7-96

Issued by : CPO, Gwalior

Payable at : — do —

13. An Index with particulars of enclosures is enclosed.

14. PARTICULARS OF DOCUMENTS :

As per Index.

Verification.....

Preadip Kumar Saikau

V E R I F I C A T I O N

I, Shri Pradip Kumar Sarkar, son of Shri Paresh Ch, Sarkar, aged about 26 years, by caste Kayastha, by religion Hindu, resident of Rly. Qr. No.251/B, Central Gotanagar, Guwahati-11 do hereby solemnly affirm and verify that the statements made in paragraph 1 to 6 and 8 to 14 are true to my knowledge and those made in paragraph 7 of the O.A. are true to my legal advice and I have not suppressed any material facts.

AND I sign this Verification on this 5th day of Aug , 1996 at Guwahati.

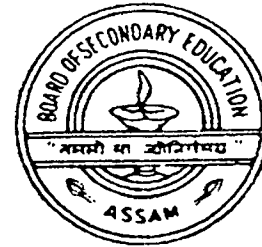
Pradip Kumar Sarkar

Answer A-1.

54

Board of Secondary Education, Assam

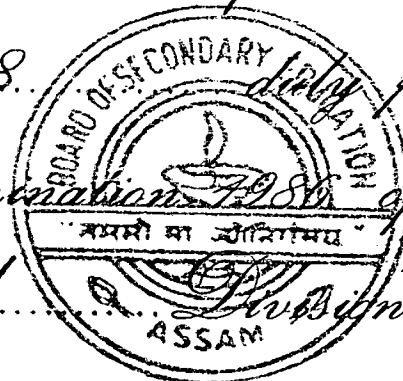
605



1986

High School Leaving Certificate Examination
(Date of announcement of result 22.7.86)

I Certify that Pradip Kumar Sarkar
Roll D-247 No. 128 Pradip passed the High School
Leaving Certificate Examination 1986 of this Board and was
placed in the Second Division.
His/Her date of birth is 1-9-69



GUWAHATI, ASSAM

Attested

REGISTRAR II

(PRABIN KR. GOGOI)

SECRETARY

Dalip
21/7/86
Asstt. Audit Officer,
N. F. RLY.

Annex A 1.1 - 12

Attested

21/12/93

Asstt. Audit Officer,
N. F. RLY.

Maligaon, Guwahati-14

23/55

Office of the Principal
PANDU COLLEGE
GAUHATI-781012



993

This is to certify that Pradip Kr. Sarkar
Roll No. A.3203/1148 has duly passed the B.A. Pt-II
Final examination of the Gauhati University of 1993
from this College, as a regular candidate, and was
placed in the X division/with 1st class Hons.
/Distinction in the subject Bengali. While he/she
was a student of this college his/her character and conduct
were satisfactory.

I wish him/her every success in life.

Principal

Pandu College, Guwahati

PRINCIPAL

Dated, Pandu,

The 23 12 93 19

Pragjyotish Printers, Maligaon, Guwahati-14

Annex A - 11 - 13, M/S

Sl. No. 222.

Bina Type-Writing Institution

Regd No-640

ASSAM GOVT. REGISTERED 1989

GOSALA, GUWAHATI-11

**Diploma For Shorthand
ENGLISH**

Certified that Shri / Smt / M/s..... Pradip Kumar Sarkar
Son / daughter / wife of..... Paresh Ch. Sarkar..... of
Bina Type-Writing Institution at..... Gosala, Guwahati-11, Assam.....
duly passed the final examination Shorthand English at..... 80.0 (Eighty).....
words per minute.

I CONSIDER HIM / HER QUALIFIED TO UNDER-TAKE THE DUTIES OF A STENOGRAPHER.

Dated at Gosala...
the 26-03-1993.

Principal *[Signature]*
B.T.W.I. *[Signature]* GOSALA



[Signature]
In-charge

BINA TYPE-WRITING INSTITUTION,
GOSALA
Guwahati-11

[Signature]
Asstt. Audit Officer,
N. F. RLY.
Maligaon, Guwahati-11

Annex A - 11 - 13

Bina Type-Writing Institution

ASSAM GOVT. REGISTERED, 1989

GOSALA, GAUHATI-11

Diploma For Type-Writing ENGLISH

Certified that I have examined Shri/~~Sm~~/~~Mrs~~. Pradip Kumar Sarkar

Son/~~daughter~~/~~wife~~ of Parash Ch. Sarkar

who has been trained in the BINA TYPE-WRITING INSTITUTION at Gosala, Ghy-11.
in type-writing (ENGLISH) BLIND and can type 40.0 (Fourty). words
per minute.

He/~~She~~ has a fair knowledge in Tabulating work. I CONSIDER HIM/~~HER~~
QUALIFIED TO UNDER-TAKE THE DUTIES OF A TYPIST.

Dated Gosala.

the 7.3.1992.

Principal U K Datta

BTWI.

7/3/92



U K Datta
In-charge 7/3/92

BINA TYPE-WRITING INSTITUTION

GOSALA

GAUHATI-11

Attested
U K Datta
Asstt. Audit
N. F. R
Mr. Lipon, Guw

Amma A-111 14

RAILWAY NOTICE

RAILWAY RECRUITMENT BOARD :

GUWAHATI

Station, Road, Guwahati - 781001

Date : 26/4/95

EMPLOYMENT NOTICE NO. 1/95

DATE OF PUBLICATION : 03/5/95

CLOSING DATE : 9/6/95

Applications are invited in prescribed application form obtainable from the important Railway Stations or in a proforma enclosed herewith (to be neatly typed) in a standard size thick paper, only one side) for the following temporary posts likely to be permanent on the Northeast Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the Assistant Secretary, Railway Recruitment Board, Station Road, Guwahati-781001, Assam under certificate of posting so as to reach the Board's office on or before 17.30 hrs. of 9/6/95. The applications can also be dropped in the "Application Box" kept in the RRB Office before 17.30 hrs of 9.6.95. EMPLOYMENT NOTICE NO. AND CATEGORY NO. AGAINST WHICH THE CANDIDATE APPLIES MUST CLEARLY BE WRITTEN ON THE TOP OF THE COVER ENVELOPES POSITIVELY.

DEPARTMENT : MANAGING 'P' BRANCH :

CATEGORY NO. 1 : ASSTT. TEACHER GRADE -I (BOTANY) in scale Rs 1640-2900/- for English/ Bengali Medium Railway School. Temporary but likely to be made permanent. NO. OF POST : 1 (UR). **QUALIFICATION :** IInd class Master's Degree in Botany. (ii) University Degree/ Diploma in Education/ Teaching or Integrated two years post graduate course of Regional Colleges of Education of NCERT. (iii) Competence to teach through English and Bengali Medium. AGE : 20 to 40 years.

CATEGORY NO. 2 : ASSTT. TEACHER, GRADE I (PHYSICS) in scale Rs. 1640-2900/- for English/ Bengali Medium Railway Higher Secondary School. Temporary but likely to be made permanent. NO OF POST : 1 (UR). **QUALIFICATION :** (i) II Class Master's Degree in Physics. (ii) University Degree/ Diploma in Education/ Teaching, or Integrated two years post Graduate course of Regional Colleges of Education of NCERT, (iii) Competence to teach through English and Bengali Medium. AGE : 20 to 40 Years.

CATEGORY NO. 3 : ASSTT. TEACHER GRADE-II (SCIENCE) in scale Rs 1400-2600/- for Assamese Medium Railway School. Temporary but likely to be made permanent. NO OF POST : 1 (UR). **QUALIFICATION :** (i) IInd class Bachelors Degree with one of the following group of subject. 45% marks can be considered equivalent to IInd Class where there is no demarcation of class in Bachelor's Degree. (i) Physics, Chemistry and one subject out of Maths./ Botany/ Zoology. Or (ii) Botany, Zoology and one subject out of Physics/ Chemistry. (2) University Degree/ Diploma in Education/ Teaching or 4 years integrated Degree course in Regional Colleges of Education of NCERT (3) Competence to teach through Assamese Medium. AGE : 20 to 40 years.

CATEGORY NO. 4 : ASSTT. TEACHER, GRADE-I (COMMERCE WITH SPECIAL PAPER BOOK-KEEPING & ACCOUNTANCY) in scale Rs 1640-2900/- for Assamese Medium Railway Higher Secondary School. Temporary but likely to be made permanent. NO. OF POST : 1 (ST). **QUALIFICATION :** IInd Class Master's Degree in commerce with special paper Book-Keeping and Accountancy. (ii) University Degree/ Diploma in Education/ Teaching or

Colleges of Education of NCERT. (iii) Competence to teach through Assamese Medium. AGE : 20 to 40 years.

CATEGORY NO. 5 : ASSTT. TEACHER GRADE-I (COMMERCE WITH SPECIAL PAPER BANKING) in scale Rs. 1640-2900/- for Assamese Medium Railway Higher Secondary School. Temporary but likely to be made permanent. NO OF POST : 1 (SC). **QUALIFICATION :** (i) IInd Class Master's Degree in Commerce with special paper Banking. (ii) University Degree/ Diploma in Education/ Teaching. or Integrated two years Post Graduate course of Regional Colleges of Education of NCERT. (iii) Competence to teach through Assamese Medium. AGE : 20 to 40 years.

CATEGORY NO. 6 : DEMONSTRATOR (PURE SCIENCE) in scale Rs. 1400-2600/- for English/Bengali Medium Railway School. Temporary but likely to be made permanent. NO OF POST : 2 (1-UR, 1-SC). **QUALIFICATION :** (i) IInd Class Bachelors Degree with Physics, Chemistry and one subject out of Botany, Zoology. 45% marks can be considered equivalent to IInd Class where there is no demarcation of class in Bachelor's Degree. (ii) University Degree/ Diploma in Education/ Teaching or 4 years integrated Degree course in regional colleges of Education of NCERT. (iii) Competence to teach through English and Bengali Medium. AGE : 20 to 40 years.

CATEGORY NO. 7 : STENOGRAPHER : (ENGLISH) in scale Rs. 200-2040/-. NO OF POST : 10 (UR-5, SC-2, ST-2, OBC-1). **QUALIFICATION :** Matriculate. SPEED : 80 W.P.M. & 40 W.P.M. in Shorthand and type-writing respectively. Knowledge of Hindi Stenography is an additional Qualification and will be given preference. AGE : 18 to 30 years.

DEPARTMENT : MEDICAL :

CATEGORY NO. 8 : STAFF NURSE in scale Rs. 1400-2600/- . NO. OF POST : 14 (UR-8, ST-2, OBC-4). **QUALIFICATION :** The candidates must have passed Matriculation or its equivalent examination and possess a certificate as Registered Nurse and Midwife having passed the three years course in General Nursing and six months course in Midwifery from a School of Nursing or other Institution recognised by the Indian Nursing Council or B.Sc. Nursing. Candidates passing B.Sc (Nursing) will be given two advance increments on the merit of each candidate under the sanction of competent authority. On selection, their names must be borne in the Indian State Medical Register. They must be able to speak in English, Hindi, Assamese or Bengali. AGE : Between 20 to 35 years with 5 years relaxation for SC/ST candidates. Both Male/ Female candidates can apply.

N.B :

(i) A General Relaxation in upper age limits for all communities/ categories of candidates have been given by 2 years besides the age relaxation given in para-2. This relaxation is applicable for 2 years with effect from 15.7.94.

(ii) The Candidates must have acquired the essential qualifications as laid down at the time of submission of application. Candidates who have yet to appear at the examination and whose results are withheld or not declared are not eligible to apply.

1. GENERAL INSTRUCTION.

1.1 ABBREVIATION USED : SC - Schedule, Caste, ST - Scheduled Tribe, UR - Un-Reserved, OBC - Other Backward Class, I.P.O. - Indian Postal Order, EXSM - Ex-Serviceman, PH-Physically handicapped.

1.2 The number of vacancies shown may be increased or decreased.

1.3 SC/ST/OBC candidates can apply against UR posts but they will have to compete with UR candidates. SC/ST/OBC candidates need apply strictly against their respective vacancies only.

2. AGE LIMIT :

2.1 The age will be reckoned as on 1.5.95. The upper age limit is relaxable as under :-

alekh
holy...
5/8/95

Annex A - IV 15
(27) 59

RAILWAY RECRUITMENT BOARD : GUWAHATI
(Under Certificate of posting)

Station Road
Guwahati 781001

No. RRB/G/41/10

CALL LETTER/ADMIT CARD FOR THE WRITTEN
EXAMINATION, CATEGORY No. 7 EMPLOYMENT
NOTICE NO. 1/95



To
Shri/Smt. Pradip Kumar Sarkege

YOUR ROLL NO. is 810777

This is Your Call letter/Admit Card for the written examination for the post of Steno-grapher Pradip Kumar Sarkege in scale Rs. 1200-2040 under Employment Office No. 7 Category No. 7 on the N.F. Railway.

PROGRAMME OF WRITTEN EXAMINATION IS AS GIVEN BELOW :

DATE	DAY	TIME	VENUE
27-8-95	Sunday	1000 hrs	Assam Rly H.S School Kamrang Ghat 1

The following terms and conditions must be noted for strict compliance.

1. You will not be admitted to this written examination without this Call letter/Admit Card and does not itself give any entitlement for selection.
2. Your candidature has been accepted provisionally and is subject to check and fulfilment of all conditions laid down in the said Employment Notice.
3. IF YOU DONOT FULLFIL THE CONDITIONS AS LAID DOWN IN THE SAID EMPLOYMENT NOTICE, PLEASE IGNORES THIS CALL LETTER/ADMIT CARD AND DO NOT APPEAR.
4. Only the successful candidates in the written examination will be called for the viva-voce test.
5. You are to defray your own travelling expence (for UR/OBC candidates).
6. Approaching the Chairman/RRB/GHY and other officials of RRB/Guwahati directly or indirectly by a candidate or anybody on his behalf requesting under consideration for the recruitment will render a candidate liable for disqualification.
7. Only the candidates and the persons engaged in conducting the examination will be allowed into the examination premises. Strict discipline and silence must be maintained in the examination/hall/Rooms. Appropriate action will be taken in case of those adopting unfair means in the examination hall, etc.
8. FOR SC/ST CANDIDATES ONLY : ON PRODUCTION OF THIS CARD YOU ARE ENTITLED TO TRAVEL FREE BY RLY IN SECOND CLASS FROM (STN.) TO GUWAHATI (STN.) & BACK. THIS PASS IS VALID FOR...

(Authority Rly. Bd's L/No. (NG) IL-1/RSC/122 dtd. 23.11.89).

for Chairman
RRB/Guwahati

Checked
Date 21/7/96
Asstt. Audit Officer,
N. F. RLY.

Annexure A V - 16

(10) 60

RAILWAY RECRUITMENT BOARD: GUWAHATI
(Under Certificate of Posting)

Station Road
Guwahati-1
Date: 13/10/95

NO. RRB/G/41/9

This is your Admit Card/Call Letter for **SPEED TEST** of 80 W.P.M. **80 W.P.M.** and **VIVA-VOCE TEST**.

To
Shri/smt. Pradip Kr. Sarker

Your Roll Number is **810777**



You will not be admitted for the Speed Test & Viva-Voce Test with out this Call Letter/Admit Card. This Call letter/Admit Card however does not itself give any entitlement for selection.

RECRUITMENT SELECTION FOR THE POST OF JR. STENOGRAPHER SCALE Rs. 1200-2040/-, CATEGORY NO. 7, UNDER EMPLOYMENT 1/95 ON THE NORTHEAST FRONTIER RAILWAY.

1. With reference to your application for the post mentioned above, in response to the Employment Notice cited above, you are hereby advised to attend the office of Chief Personnel Officer/ N.F. Railway/Maligaon, Guwahati-11 on 4.11.95 at 9.30 hrs. for Speed Test.
2. The Viva-Voce Test of the successful candidates of Speed Test will be held on 8.11.95 at Railway Recruitment Board, Guwahati, Station Road, Guwahati-1. **NO SEPARATE CALL LETTER FOR VIVA-VOCE TEST WILL BE ISSUED.** The Candidates shall have their result on the Notice Board of this office on 6.11.95 and those candidates who will qualify in the speed test of 80 words per minute should appear for the Viva-Voce Test on 8.11.95. Therefore, your presence may be required for more than four days and you should come so prepared.
3. You should bring your all original certificates and Mark-sheets along with respective diploma certificates (i.e. Shorthand & Type) on the day of Viva-Voce Test. The SC/ST candidates also must produce their Caste/Tribe certificate at the time of Viva-Voce test.
4. Request for postponement of the Date of Speed test and Viva Voce test will not be considered and no absentee test will be held.
5. You are also directed to bring the Original Call letter for the Written test held on 27.8.95.
6. Approaching Chairman/RRB and or his Secretariat directly or indirectly by a candidate or any body on his behalf requesting undue consideration for the recruitment will render a candidate liable for disqualification.
7. The candidates can give interview either in English or Hindi.
8. **FOR SC/ST CANDIDATES ONLY**
ON PRODUCTION OF THIS CARD YOU ARE ENTITLED TO TRAVEL FREE BY RAILWAY IN SECOND CLASS FROM (STN.) TO GUWAHATI (STN.) AND BACK. This Pass is available upto 15.11.95.
(Authority:- Rly. Bd's Lt.No.E(NG) II-84/RSC/192 Dtd. 27.11.94)

N.B.-(1) You are advised to increase the speed of shorthand and typing to come out successful in the coming speed test. (2) You are also directed to bring attested photostat copies of all certificates, diplomas, the original at the time of viva-voce test is to be produced in the speed test of 80 words per minute.

Completed by - [Signature]
13/10/95

[Signature]
14/10/95

Attended
[Signature]
21/10/95

Acad 101

- 17

61

Railway Recruitment Board: Guwahati

NO. RRB/G/CON/155/102/Pt.I

Date: 9-11-95

NOTICE

Sub:- Recruitment selection for the post of Jr. stenographer (English) in scale Rs. 1200-2040/- under Employment Notice No. 1/95 category No. 7 and GM/P/MLG's Indent No. E/227/216/RRB/2/Rectt Pt. II dated 7.4.95.

Date of Written Test: 27-9-95
Date of Speed Test: 04-11-95 (for 80 w.p.m.)
Date of Speed Test: 05-11-95 (for 60 w.p.m.)
Date of Viva Voce Test: 08-11-95
Date of panel approved: 09-11-95

The selection Board held the viva voce test on 8.11.95 for the recruitment of Jr. Stenographer (Eng) under Employment Notice No. 1/95 Cat. No. 7 in scale R. 1200-2040/- and has found 16 (UR-10, SC-2, ST-2, OBC-2) candidates suitable for the said post and their names are recommended to GM/P/N.F. Railway/Maligaon in ORDER OF MERIT.

AGAINST U. R. VACANCY

<u>SN</u>	<u>Roll No.</u>	<u>Name of candidate</u>
1.	810704	Angali Devi
2.	810786	Asis Chakravorty
3.	810798	Mrityunjoy Ghosh
4.	810018	Debasish Chowdhury
5.	810589	Rupak Chakravorty
6.	810777	Pradip Kr. Sarkar
7.	810761	[Name]
8.	810767	Kamala Deka
9.	810794	Pabitra Kr. Kakati
10.	810759	Satyanarayan Goswami

AGAINST S. C. VACANCY

1.	820123	T. Krishna Das
2.	820246	Sanjoy Kr. Rai

AGAINST S. T. VACANCY

1.	830077	Bijay Ch. Baro
2.	830108	Bincy Kr. Daimary

AGAINST O. B. C. VACANCY

1.	840025	Santosh Kumar
2.	840052	Pankaj Jyoti Das

(I. Jha)
Member Secretary
for Chairman/RRB/GHY.

Copy to: AS/RRB/GHY
2. Notice Boards,
3. Panel files

Attested
for / Nav
5/8/96

Assam A - VII - 18

COPY

To

The General Manager,
N.F. Railway, Maligaon.

Sub: - Appointment to the post of 'Junior Stenographer
in pay scale of Rs.1200-2040/- per month.

Sir,

We humbly beg to bring to your kind notice
that our names were recommended by the Railway
Recruitment Board/Guwahati for appointment to the post
of 'Junior Stenographer'(English) in scale of pay
Rs.1200-2040/- p.m. as published in 'The Assam Tribune'
dated 12.12.95 and 'Employment News' dated 23.12.95 etc.

Sir, we are eagerly waiting for a formal
appointment letter since December '95. We shall deem it
favourable of your kindly look into the matter and
arrange to issue the appointment letter at the earliest.

Thanking you,

Yours faithfully,

Dated : 10.6.96.

Sd/-

(Pradip Kr. Sarkar)

(Selected candidates of the
Junior Stenographer)

collected
10/6/96
A D Cal
5/8/96

RAILWAY NOTICE



RAILWAY RECRUITMENT BOARD : GUWAHATI
EMPLOYMENT NOTICE NO. 1/96
STATION ROAD, GUWAHATI-781001
DATED : 20/05/96
CLOSING DATE : 30/06/96

Applications are invited in prescribed forms obtainable from any important Railway Station or in proforma application given below (to be neatly typed in using one side only in a standard size thick paper) for the following temporary posts, likely to be permanent, in the Northeast Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the **ASSISTANT SECRETARY, RAILWAY RECRUITMENT BOARD : STATION ROAD, GUWAHATI-781001, ASSAM** under certificate of posting so as to reach the Board's office on or before 17-30 hrs. of 30/06/96. The applications can also be dropped in the "Application Box" kept in the RRB Office before 17-30 hrs. of 30/06/96.
EMPLOYMENT NOTICE NO. AND CATEGORY NO. AGAINST WHICH THE CANDIDATE APPLIES MUST CLEARLY BE WRITTEN ON THE TOP OF THE COVER ENVELOPES POSITIVELY.

CATEGORY No	NAME OF THE POST	SCALE OF PAY	STIPEND DURING TRAINING	VACANCIES								SEX	PERIOD OF TRAINING	AGE AS ON 01-06-96
				UR	SC	ST	OBC	TOTAL						
1	Stenographer (English)	1200-2040/-	Rs. 1200/-	04	01	02	01	08	08	Both	12 months	18 to 30 Yrs		
2	Appr. Junior Engineer/ Sig/Gr.-II	2000-3200/-	Rs. 2000/-	02	01	01	01	04	04	Both	12 months	20 to 30 Yrs.		
3	Appr. Signal Inspector/ Gr.-II	1400-2300/-	Rs. 1320/- 1350/-	07	02	04	01	14	14	Both	24 months	18 to 25 Yrs.		
4	Appr. Tele Communication Inspector/Gr.-II	1400-2300/-	Rs. 1320/- 1350/-	07	02	02	02	13	13	Both	24 months	18 to 25 Yrs.		
5	Appr. Tele Communication Maintainer/Gr.-III	950-1500/-	Rs. 950/-	08	03	06	06	23	23	Both	12 months	18 to 25 Yrs.		
6	Tr. Asstt. Draftsman (S & T)	1200-2040/-	Rs. 1200/-	04	01	01	01	07	07	Both	12 months	18 to 25 Yrs.		
7	Tr. Electric Foreman/ STA/Deputy Shop Suptd.	2000-3200/-	Rs. 2000/-	01	01	01	01	02	02	Both	12 months	20 to 30 Yrs.		
8	Appr. Mechanics (Elect)	1400-2300/-	Rs. 1400/-	09	05	01	03	18	18	Both	24 months	18 to 28 Yrs.		
9	Tr. Asstt. Draftsman (Elect)	1200-2040/-	Rs. 1200/-	03	01	01	01	06	06	Both	12 months	18 to 25 Yrs.		
10	Tr. Draftsman (Elect)	1400-2300/-	Rs. 1400/-	01	01	01	01	04	04	Both	24 months	20 to 30 Yrs.		
11	Tr. Head Draftsman (Elect)	1600-2660/-	Rs. 1600/-	01	01	01	01	04	04	Both	12 months	20 to 30 Yrs.		
12	Traffic Apprentice	1400-1440/-	Rs. 1400/-	06	02	01	02	11	11	Both	24 months	20 to 28 Yrs.		
13	Commercial Apprentice	1400-1440/-	Rs. 1400/-	06	02	02	01	11	11	Both	24 months	20 to 28 Yrs.		
14	Physiotherapist	1400-2300/-	Rs. 1400/-	01	01	01	01	04	04	Both	24 months	18 to 28 Yrs.		
15	Staff Nurse	1400-2600/-	Rs. 1400/-	13	04	02	07	26	26	Both	24 months	20 to 35 Yrs.		
16	Pharmacist	1350-2200/-	Rs. 1350/-	04	01	01	01	07	07	Both	24 months	20 to 30 Yrs.		
17	Lab Asstt.	975-1540/-	Rs. 975/-	07	01	01	01	10	10	Both	24 months	19 to 28 Yrs.		
18	App. Mechanics Elect/DSL	1400-2300/-	Rs. 1320/-	04	02	01	01	08	08	Both	24 months	18 to 28 Yrs.		
19	Tr. Deputy Shed Suptd (Elect/DSL)	2000-3200/-	Rs. 2000/-	01	01	01	01	04	04	Both	12 months	20 to 30 Yrs.		
20	Appr. Mechanics (DSL/Mech)	1400-2300/-	Rs. 1320/-	04	01	02	01	08	08	Both	24 months	18 to 28 Yrs.		
21	Appr. Train Examiner	1320-1360/-	Rs. 1320/-	06	03	01	02	12	12	Both	24 months	18 to 28 Yrs.		
22	Tr. Asstt. Draftsman (mech.)	1200-2040/-	Rs. 1200/-	01	01	01	01	04	04	Both	12 months	18 to 28 Yrs.		
23	Draftsman (Mech)	1400-2300/-	Rs. 1200/-	02	01	01	01	05	05	Both	24 months	18 to 28 Yrs.		
24	Appr. Junior Chemical & Metallurgical Asstt.	1320-2040/-	Rs. 1320/-	02	01	01	01	05	05	Both	12 months	18 to 25 Yrs.		
25	Tr. Chemical & Metallurgical Asstt.	1400-2300/-	Rs. 1400/-	02	01	01	01	05	05	Both	12 months	22 to 30 Yrs.		
26	Tr. Deputy Shop Suptd. (Workshop)	2000-3200/-	Rs. 2000/-	01	01	01	01	04	04	Both	12 months	20 to 30 Yrs.		
27	Appr. Mechanics (Workshop)	1400-2300/-	Rs. 1320/-	05	02	01	02	10	10	Both	24 months	18 to 28 Yrs.		
28	Appr. Chief Train Examiner	2000-3200/-	Rs. 2000/-	02	01	01	01	05	05	Both	12 months	20 to 30 Yrs.		
29	Hindi Asstt. Gr.-II	1400-2300/-	Rs. 1400/-	01	01	01	01	04	04	Both	24 months	18 to 28 Yrs.		
30	Appr. Transporter	1400-2300/-	Rs. 1400/-	01	01	01	01	04	04	Both	12 months	18 to 28 Yrs.		

- Category No. 26 : BE (Mechanical).
- Category No. 27 : Diploma in Mech. Engineering.
- Category No. 28 : Degree in Mechanical/Electrical College.
- Category No. 29 : B.A. with Hindi as elective subject graduate with English as a subject plus a degree or standard of B.A. (Hons) in English and a degree or
- Category No. 30 : Diploma in Civil or Mechanical qualification of Diploma in Civil Engineering become them.
- Category No. 31 : Degree in Civil Engineering.
- Category No. 32 : (10+2) with science and Maths. D Engineering also be eligible.
- Category No. 33 : Minimum ITI certificate in Dr (India, NCVT) in Civil Engg. from recognised Institution. Civil Engg. Diploma holders and holders Institution will also be eligible.
- Category No. 34 : Matric plus 3 yrs. diploma in Civil recognised colleges.
- Category No. 35 : Degree in Civil Engg. Department
- Category No. 36 : Degree in Civil Engineering Department
- Category No. 37 : University degree preference b Honours & Master Degree. The candidate should minute in English or 25 words per minute in Hindi prescribed educational qualification.
- Category No. 38 : (i) IInd class Master's Degree in University Degree/Diploma in Education/Teaching course of Regional Colleges of education of N.C.E.R.T. medium.
- Category No. 39 : (i) IInd class Bachelors Degree v Botany/Zoology. 45% marks can be considered demarcation of class in Bachelor's Degree. (ii) Unive OR 4 years integrated Degree course in region Competence to teach through English and Bengali

N.B. : (i) A GENERAL RELAXATION IN UPPER CATEGORIES OF CANDIDATES HAVE RELAXATION GIVEN IN PARA-2. THIS WITH EFFECT FROM 4/8/95.

N.B. : (ii) THE CANDIDATES MUST HAVE ACQUIRED LAID DOWN AT THE TIME OF SUBMISSION HAVE YET TO APPEAR AT THE EXAMINATION WITHHELD OR NOT DECLARED ARE

1. GENERAL INSTRUCTION
1.1 ABBREVIATION USED :
 SC=Scheduled Caste, ST=Scheduled Tribe, I.P.O. =Indian Postal Order.

1.2 The number of vacancies shown may be increased.

1.3 SC/ST/OBC candidates can apply against Upper categories. SC/ST/OBC candidates need apply only.

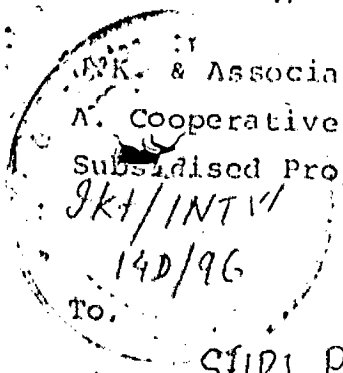
2. AGE LIMIT
 2.1 The age will be reckoned as on 01-06-96. The

- (a) By 5 years for SC/ST candidates and by
- (b) By 5 years for Bonafide displaced Golds
- (c) By 10 years in case of physically handicapped
- (d) Upto the age 40 years for "RESERVISTS"
- (e) Upto the extent of service rendered by Government Labourers/substitutes provided that the (continuous or broken) subject to the co Administrative offices of the Railway organization societies and Institutes upto 5 year upper age limit of 35 years whichever is
- (f) Upper age limit in case of widows, divorced their husband but not remarried shall be
- (g) Upto maximum age of 45 years for repatriation to India on or after 1st June 1963 and Pakistan (Now Bangladesh) on or after

3. HOW TO APPLY
 3.1 Candidates should apply in their own hand (not in pencil) on good quality plain white paper.

Accepted by J. D. Datta 01/8/96

64



J.K. & Associates Textiles Co-op. Ltd.
A. Cooperative Section, Govt. of Assam
Subsidised Project.

STIRI PRADIP KUMAR.....
Soo Kao, 251/B, Gemtral
Golamagao, Maligaom
Ghy:-11

Sub : Interview.

You are hereby requested to appear before an interview board on 17th May 1966 at 10- A. M for the post of mentioned below.

All the Certificates & other testimonials will have to be brought along with a brief biodata supported by a Crossed Indian Postal order of Rs. 30/- in Favour of Chairman J.K. & Associates Textiles Co-op Ltd., R.G.Baruah Road, Guwahati-24.

The selected candidates will have to deposite an amount of Rs. 17,200/- Rs. 15,000/ Rs. 10,000/- and Rs. 5,000/- according to the grade as security money in favour of J.K. & Associates Co-op. Ltd. At the Assam Apex Co-op. Bank Ltd. Panbazar within the three days from the date of selection. Otherwise the selection will be treated as cancelled.

POST :-

- 1) J.L.O.
- 2) Time keeper
- 3) Asstt. Time keeper
- 4) Store keeper
- ✓ 5) Asstt. store keeper

me : R.G Barua Stadium
Guest House

Chairman
J.K. & Associates Textile Co-op. Ltd.
Your

(J.K. Saikia)
J.K. & Associates Textilex Co-op. Ltd.
R.G. Baruah Road,
Guwahati-24

Attested
26/5/66
Asstt. Audit Officer,
N. F. RLY.
Malimom, Guwahati-11.

अगर आपको उपरोक्त निबंधन व शर्तें मान्य हों, तो आपमें निवेदन है कि आप नीचे दिए गए स्थान, तारीख व समय पर लिखित परीक्षा में शामिल हों।

If you are agreeable to the above terms and conditions, you are requested to appear for a Written examination on the date and time at the venue given below.

Due to unfor... circumstances Guwahati centre candidates are requested to appear at Calcutta.

परीक्षार्थी क्रमांक / Roll No. 56270782	पद / Post : CABIN CREW.	SRNO : 217
नाम एवं पता / NAME & ADDRESS : PRAJIP KUMAR SARKAR 251/B CENTRAL GOVANAGAR MALIGAON GUWAHATI II DIST KAMRUP ASSAM Pin : 781011	207	कृपया अपना नवीनतम पारपत्र आकार का फोटो यहाँ चिपकायें PLEASE PASTE YOUR RECENT PASSPORT SIZE PHOTOGRAPH HERE
परीक्षा स्थल / Venue : BHOWANIPUR EDU. SOCIETY COLLEGE. BLOCK A. 5, ELIGIN ROAD, CALCUTTA - 700 023. DATE : 21st APRIL 1996 TIME : 9.30 A.M.		परीक्षार्थी के हस्ताक्षर (कक्षागरीक्षक की उपस्थिति में) CANDIDATE'S SIGNATURE (To be signed in the presence of Invigilator)
		कक्षागरीक्षक के हस्ताक्षर INVIGILATOR'S SIGNATURE

निर्देश

कृपया इस बुलावापत्र को मूल रूप में तथा पारपत्र आकार की नवीनतम फोटो चिपका कर लेकर आएं। इसके साथ एक पुस्तिका भी दी गई है, जिसमें परीक्षा विषयक जानकारी दी गई है। कृपया उसे अच्छी तरह पढ़ लें।

Instructions

Please bring this call-letter in original with your recent passport size photograph firmly pasted on it. A booklet giving information about the type of tests you will be taking is enclosed. Study this booklet carefully.

परीक्षाकक्ष में इस बुलावा पत्र को कक्षागरीक्षक को दे दीजिये

Handover this call-letter to the invigilator in the examination hall.

भवदीय / Yours faithfully,

B. Sinha
श्रीमती बी. सिंजी / Mrs B. Sinhi

उप महाप्रबंधक (प्रचालन) / Deputy General Manager (Op.)

स्थान : मुंबई

Place : Bombay

----- (कृपया यहां से काट लीजिये और अपने पास सुरक्षित रखिये) -----
(Please detach the portion below and retain it with you)

एअर-इंडिया - लिखित परीक्षा हेतु बुलावा पत्र
AIR-INDIA - Call letter for written examination
नाम / Name : PRAJIP KUMAR SARKAR

परीक्षार्थी क्रमांक / Roll No. : 56270782

एअर-इंडिया / AIR-INDIA अ. जा. / अ.ज.जा. हेतु
For SC/ST only

Amount Rs. _____
(धनराशि की अदायगी की गई) (for reimbursement)

अभ्यर्थी के हस्ताक्षर / Candidate's Signature

सूचना : जो अभ्यर्थी लिखित परीक्षा में सफलतापूर्वक चुने जायेंगे उन्हें सीधे सूचना दे दी जायेगी। एअर-इंडिया इस बारे में कोई अन्य पत्राचार नहीं करेगा।

NOTE : The candidate who qualify in the written examination will be intimated directly. Air-India will not entertain any correspondence in this regard.

Attested
26/4/96
Asstt. Audit Officer,
N. F. RLY.
Maligaon, Guwahati-11.

प्रिय महोदय/महोदया,

Dear Sir/Madam,

हस्तासंबंध मई, 1994 के हमारे विज्ञापन के प्रत्युत्तर में, विमान परिचारिका/सहायक उड़ान परिचारक के पद के लिए किए गए आपके आवेदन तथा बाद में इस बारे में की गई चयन प्रक्रिया से है।

This has reference to your application for the post of Air Hostess/Assistant Flight Purser in response to our advertisement of May 1994 and the subsequent selection process conducted in this regard.

इस चयन प्रक्रिया को अंतिम रूप देने से पहले, कंपनी में ऐसे समान संवर्ग के कैंबिन क्रू को भरती करने का नीतिगत निर्णय लिया गया है, जो लागू ग्रेड व वेतनमान पर समान महत्वपूर्ण कार्य व जिम्मेदारियां संभाल सके। प्रारंभिक तौर पर रु.3,750 प्रति मास का वृत्तिकार पर इन्हें एक ट्रेनी कैंबिन-क्रू के रूप में नियुक्त किया जाएगा। प्रशिक्षण अवधि पूरी करने पर मरुत परिमात्रियां रु.4,840 प्रति मास तथा अन्य आकर्षक भत्ते 27 होंगे।

Before this selection process could be finalised, a policy decision has been taken to recruit a common cadre of Cabin Crew in the Company with common concomitant duties and responsibilities at the applicable grade and scale of pay. Initially the appointment will be as a Trainee Cabin Crew with a stipend of Rs.3,750/- per month. On completion of the training period, the gross emoluments will be Rs.4,840/- per month plus other attractive allowances.

चूंकि हमारे मई, 1994 के विज्ञापन के प्रत्युत्तर में चयन प्रक्रिया अग्रवर्ती स्तर पर थी, इसलिए यह उपयुक्त और न्यायसंगत समझा गया कि इस प्रक्रिया को पूर्णतः रद्द न किया जाए, बल्कि विज्ञापन के प्रत्युत्तर में जिन उम्मीदवारों ने आवेदन किए हैं, उन्हें एक अवसर प्रदान किया जाए।

Since the selection process in response to our advertisement of May 1994 was at an advanced stage, it was considered just and fair not to cancel the process altogether but to give an opportunity to those candidates who responded to our advertisement.

अतः, ऐसे उम्मीदवारों के लिए, जो कैंबिन-क्रू के पद के लिए इच्छुक हैं, यह निर्णय लिया गया है कि मई, 1994 के हमारे विज्ञापन के प्रत्युत्तर में उन्होंने जो आवेदन प्रस्तुत किए हैं, उन्हें नया आवेदन समझा जाए और उन्हें नई चयन प्रक्रिया में भाग लेने का अवसर दिया जाए। नई चयन प्रक्रिया में (क) प्रतिस्पर्धात्मक लिखित परीक्षा; (ख) सामूहिक चर्चा; (ग) प्रारंभिक मूल्यांकन और (घ) अंतिम महत्वपूर्ण शामिल हैं। जो उम्मीदवार लिखित परीक्षा में उतीर्ण होंगे, वे बाद की चरण प्रक्रिया के लिए बुलाए जाने के पात्र होंगे, प्रत्येक चरण पर निर्धारित परीक्षा पास करना आवश्यक है।

Accordingly, for the candidates who are interested in being considered for the post of Cabin Crew, it has been decided to consider the application which they had submitted in response to our advertisement of May 1994 afresh and give them an opportunity to appear in the new selection process consisting of (a) Competitive Written Examination; (b) Group Discussion; (c) Preliminary Assessment & (d) Final Interview. Candidates who qualify in the Written Examination are eligible to be called for the subsequent selection process, each being a qualifying stage.

अतः, कैंबिन-क्रू के पद के लिए आपके आवेदन पर विचार किया जा रहा है, बशर्ते कि आप निर्मांलिखित पात्रता मानदंड पूरा करते/करती हों तथा उपर्युक्त निर्बंधनों व शर्तों को स्वीकार करते/करती हों।

Accordingly, your application is being considered for the post of Cabin Crew subject to your fulfilling the following eligibility criteria and accepting the above terms and conditions.

महिला उम्मीदवारों के लिए

पुरुष उम्मीदवारों के लिए

आयु : 1 जुलाई, 1994 को 25 वर्ष से कम। अनुसूचित जाति/अनुसूचित जनजाति के उम्मीदवारों के मामले में 5 वर्ष की छूट।

1 जुलाई, 1994 को 26 वर्ष से कम। अनुसूचित जाति/अनुसूचित जनजाति के मामले में 5 वर्ष की छूट।

कद : न्यूनतम कद 157.5 सें. मी. (नंगे पांव) होना चाहिए।

न्यूनतम कद 165 सें. मी. (नंगे पांव) होना चाहिए।

वजन : कंपनी के मानक अनुसार कद के अनुपात में

कंपनी के मानक के अनुसार कद के अनुपात में

वैवाहिक : अविवाहित होनी स्थिति चाहिए

FEMALE CANDIDATES

MALE CANDIDATES

AGE : Should be below 25 years as on 1st July 1994. Relaxable by 5 years in case of SC/ST Candidates.

Should be below 26 years as on 1st July 1994. Relaxable by 5 years in case of SC/ST Candidates

HEIGHT : Minimum height should be 157.5 cms. (barefeet)

Minimum height should be 165 cms. (barefeet)

WEIGHT : In proportion to height as per Company standard.

In proportion to height as per Company standard.

MARITAL STATUS : Should be unmarried.

COMMON ELIGIBILITY CRITERIA FOR BOTH MALE AND FEMALE CANDIDATES.

Qualification : Graduate from a recognized University or HSC with 3 years Diploma in Hotel Management and Catering Technology from a recognized Institute.

Vision : Normal eyesight without glasses or minimum uncorrected distant vision should be 6/24 in each eye. However, this must be correctable to atleast 6/6 in one eye and 6/9 in the other eye. Total power of contact lens including cylinder when used to correct the acuity of distant vision in such cases should not exceed -2D (minus two Dioptres). In addition, acuity of near vision and other parameters must also fall within the prescribed limits. The candidates who have undergone surgery to improve vision will not be considered.

The other conditions stipulated in our advertisement dated May 1994 remain the same.

At any stage if it is detected that the applicant is not meeting with the requirements stipulated for the post or has furnished false/incorrect information, then his/her candidature will not be considered and, if required will be removed from service.

अर्हताएं : किसी भी मान्यताप्राप्त विश्वविद्यालय से स्नातक अथवा एच.एस.सी. के साथ किसी मान्यता प्राप्त संस्थान से होटल मैनेजमेंट व कैंटरिंग टेक्नोलॉजी में 3 वर्षीय डिप्लोमा।

दृष्टि : बिना चश्मे के आंखों की सामान्य दृष्टि या प्रत्येक आंख में बिना किसी दोष के दूर की दृष्टि 6/24 होनी चाहिए। तथापि, यह एक आंख में कम से कम 6/6 तथा दूसरी आंख में 6/9 तक संशोधनीय होनी चाहिए। सिलेंडर सहित कान्टैक्ट लेंस की कुल शक्ति ऐसे मामलों में जब दूर की दृष्टि की तीक्ष्णता को सही करने के लिए प्रयोग में लाई जाए तो 2 डी (दो वीक्षण कम) से अधिक नहीं होनी चाहिए। इसके अलावा, नजदीक की दृष्टि की तीक्ष्णता तथा अन्य पैरामीटर भी निर्धारित सीमाओं के भीतर होने चाहिए। जिन उम्मीदवारों ने दृष्टि को ठीक करने के लिए सर्जरी करवाई हो, उनके आवेदन पर विचार नहीं किया जाएगा।

हमारे मई, 1994 के विज्ञापन में दी गई अन्य शर्तें वही रहेंगी।

अगर किसी भी स्तर पर यह पाया गया कि उम्मीदवार इस पद के लिए निर्धारित अपेक्षाओं को पूरा नहीं करता/करती है, अथवा उसने कोई झूठी/गलत जानकारी प्रस्तुत की है, तो उसके/उसकी उम्मीदवारी पर विचार नहीं किया जाएगा और अगर जरूरी हुआ तो नौकरी से निकाल दिया जाएगा।

Special health check-up for LP students

From Our Correspondent
BONGAIGAON, June 18—A meeting of the Bongaigaon District Development Committee was held on June 10. The meeting discussed the implementation of special health check-up programme for primary school students in the district and asked the Joint Director of Health Services to prepare a plan to cover all the students of 963 LP schools in the district.

Addressing the meeting, the Deputy Commissioner, Aftab Ahmed requested the heads of various development departments to submit future plan of action to develop the district with locally available resources.

The meeting also decided to utilise the water resources available in the district and the community polytechnic scheme of Bongaigaon Polytechnic for the benefit of the youth.

Land revenue : The State Government has decided to enhance land revenues of

Bongaigaon town as per Land Revenue Re-assessment Act, 1936. People who want to submit objections to the enhancement of land revenue may do so within six weeks from the date of publication of fixation notification in the Assam Gazette, says an official press release.

Lawyers' resentment : The Bongaigaon Lawyers' Association opposed the move to transfer the cases under Railway Properties (Unlawful Possession) Act, Motor Accident Claims, Workmen Compensation Act, Consumer Forum etc to Guwahati. A resolution was adopted to this effect in a meeting of the Association held on June 7 under the presidency of Sri Gopal Chandra Das. The meeting expressed resentment at the move made by the Government without considering the difficulties and financial implications for the litigant public.

Convicted for murder : The Session Judge, Bongaigaon, M M

Sarkar convicted Abdul Rahman of Monakocha village under Manikpur Police Station to undergo rigorous imprisonment for seven years and to pay a fine of Rs 50,000 or in default to undergo further rigorous imprisonment for two years under Section 447 of IPC for murdering Kanteswar Das of the same village.

The accused Abdul Rahman attacked Kanteswar while ploughing in the field on February 27, 1989 with a slash. The injured Kanteswar died on his way to the hospital.

Sri R N Das, Public Prosecutor appeared for the State while Sri M Mahmud, advocate defended the accused.

No appointment after selection

By A Staff Reporter
GUWAHATI, June 18—The failure of the N F Railway authorities to appoint any of the 16 successful candidates in the post of Stenographer even after six months from the date of announcement of interview results, for the purpose, has been viewed by the conscious circles here as one more bid to deprive the indigenous people of job opportunities in the Railways by some vested interest circles.

According to knowledgeable sources, the Railway Recruitment Board, Guwahati, had declared ten general, two each of the Scheduled Caste, Scheduled Tribe and OBC category candidates, eligible for the post of Stenographer through a newspaper notification on December 12, 1995. Most of these job seekers were local youths.

But, despite there being some vacancies against the posts, the N F Railway authorities have been allegedly showing no interest to absorb any of the selected candidates, allege the sources.

Satyendra Sarma memorial award

GUWAHATI, June 18— The Assam State Centre of the Institution of Engineers (India)

Missing of a boys creates

From Our Correspondent
DULLAJAN, June 18 — The if aged in between thirteen and fifteen of Duliajan and at different times d created quite a sensation in the oil

Altogether nine boys, all student of the locality, were reported missing three were traced and rescued by

A large number of parents, gual educational institutions of Duliajan convened by the officer-in-charge o June 17 to discuss the situation a prevention of further occurrence of

The police have ruled out the p any extraneous cause in the reve. suspected that some drug trafficke lured these adolescent boys to cart

The police administration has u and guardians to be alert to keep e their adolescent children and to p they go out for private tuition after

The O.C. of Duliajan police stat adequate steps have been taken missing boys.

The names of the missing boys: Class IX, Monoranjan Chetia (15) C Class IX, Ganesh Ch. Gogoi (14) C Class VII and Ratul Gogoi (14) Cla

Workshop on bamboo crops, preservation

From Our Correspondent
AZARA, June 18— A workshop on the "necessity of bamboo crops and its preservation" was held recently at the Horticultural Research Station, Kahlukuchi.

Participating in the workshop as chief guest, Dr Alok Buragohain, of Gauhati University, explained the significance of bamboo use.

He stated that bamboo is also described as "green gold" and "timber of the poor people".

Dr Bipin Khangia, Associate Professor of Biswanath Agricultural College and Sri Benimadhab Baruah, District Agricultural Officer also attended the workshop.

Dr Khangia explained the techniques and utilisation of bamboo crops in the field of industry. Dr Basanta Kr. Chakrabarty of Assam Agriculture University was the guest of

Narayan Kalita, Minister of State for Revenue and Sericulture (Ind).

Dharna staged : The Kamrup district committee of the Assam Press Correspondents Union staged a two-hour dharna on June 7 in front of the Circle Office of Palashari in protest against the killings of Parag Kr. Das, Executive Editor of Asomiya Pratidin, Pabitra Narayan Chutia, Dipak Sargiyari and Manik Deori.

South Kamrup Press Club, South Kamrup New Writers and Artists Association, Dakhal Luitpariya Dal, Azara Amarjyoti Sangha and Dakhin Kamrup Sasetan Parishad also sat on dharna.

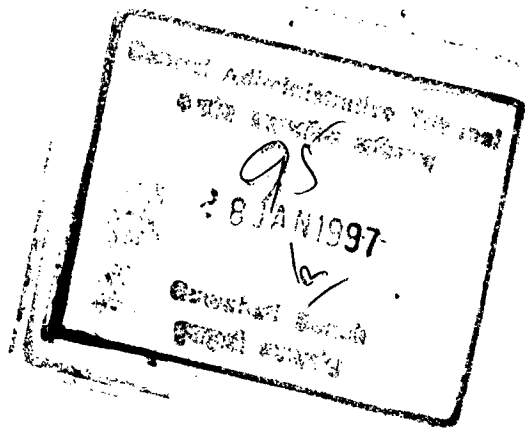
The Kamrup district committee of APCU later submitted a memorandum to the competent authority demanding adequate security to the journalists, immediate

Withdrawal

GUWAHATI, June 18—The Central Committee meeting of the Assam People's Front held recently here at Karbi Bhawan under the chairmanship of Sri Holiram Terang, General Secretary of ASDC and MLA demanded immediate withdrawal of Army Operation in the State, says a press release.

The meeting attended by all the newly elected MLAs of ASDC and representatives of other constituents namely Autonomy Demand Struggling Forum (ADSF) Mising Mimang Kebang (MMK) and CPI(M-L), Liberation discussed the political situation of the State and the organisational position of APF and also adopted APF's stand on the burning issues at present.

The meeting described renowed Army Operations in the State in the name of solving the ULFA problem as "most unfortunate and a clear deviation from the



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

IN THE MATTER OF :-

O.A. No. 147 of 1996

Shri P.K. Sarkar

... Applicant.

Vs.

Union of India & Ors.

... Respondents.

AND

IN THE MATTER OF :-

Written statement for and on
behalf of the respondents.

Filed by -
Study Case
Railways
28.1.97. W. B. B. B.
অপ মুখ্য কার্মিক অফিসার (সি)
Dy. Chief Personnel Officer (G)
পূ. মৌ. রেল, গুৱাহাটী-781011.
N. F. Rly., Guwahati-781011

The answering respondents beg to state as follows :-

1. That the answering respondents have gone through a copy of the application filed by the applicant and have understood the contents thereof.
2. That save and except the statements which are specifically admitted here-in-below, other statements made in the application are categorically denied. Further, the statements which are not borne on records are also denied.
3. That with regard to the statements made in paragraphs 6.1 to 6.9 of the application, the answering respondents do not admit anything contrary to relevant records of the case.

Contd.....2

Recd by
H. Sarma
28.1.97

4. That with regard to the statements made in paragraph 6.10 of the application, it is stated that the respondent no. 2, i.e. General Manager(P), N.F. Railway, Guwahati, is not duty bound to appoint the applicant as recommended by the Railway Recruitment Board. Mere empanelment does not give indefeasible right to be appointed. In this connection, provision of Indian Railway Establishment Manual Vol. I (Revised Edition 1989) para 113 may be referred to which reads inter-alia - "Selection of a candidate by a Board or a Railway administration is, however, no guarantee of employment on the railway which is subject to his qualifying in the prescribed medical examination and to his being otherwise suitable for service under Government." It was also made clear to the applicant that the selection of the candidate by the Railway Recruitment Board does not confer any right on the candidates for the post through General Instruction No. 17 of the Employment Notice No. 1/95, against which the applicant made his application for the post of Junior Stenographer (English) in scale Rs.1200-2040/-.

5. That with regard to the statements made in paragraph 6.11 of the application, it is stated that the list of 16 candidates including the name of the applicant was recommended on 9.11.95 to the respondent no. 2 for appointment. The respondent no. 2 in his turn while processing the case for scrutiny of the bio-data and others

Contd....3

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Dr. Chist Personnel Officer (G)
N. F. Rly., Guwahati-781011.

not relevant with the cases of 13 applicants against O.A. no. 142/96 to 155/96, who were recommended by the Railway Recruitment Board, Guwahati. The advertisement Notice No. 1/96 dated 20.5.96 was for additional 8 posts of Stenographer (English) in scale Rs. 1 200-2040/-. This has got no bearing with the panel in question.

Another Employment Notice No. 2/95, Category No. 1 is for the post of Officer/ Clerk in scale Rs.950-1500/-. This category is quite different from the category of Junior Stenographer (English) in scale Rs.1200-2040/- and as such, this has no relevance with the case of Junior Stenographer (English).

8. That with regard to the statements made in paragraph 6.14 of the application, the answering respondents do not admit anything contrary to relevant records of the case.

9. That the answering respondents submit that the aforesaid selection has to be cancelled in view of various irregularity and malpractices in the selection. As already pointed out above, mere empanelment of a candidate does not give any indefensible right of appointment. The candidates were well aware of the decision to cancel the selection. The said decision has been taken in the greater public interest.

35
Chief Personnel Officer (G)
Railway Recruitment Board (RRB)
Dy. Chief Personnel Officer-781011
PO. R/o. RRB, Guwahati-781011
N. F. RIV.

10. That the answering respondents crave leave of the Hon'ble Tribunal to submit additional written statement in case the same is found to be necessary in due course.

11. That in view of the facts and circumstances stated above, the instant application is not maintainable and liable to be dismissed.

VERIFICATION.

I, M. BRAHMO, aged about 36 years, by occupation Railway Service, working as Deputy Chief Personnel Officer of the Northeast Frontier Railway, do hereby solemnly affirm and state that the statements made in paragraphs 1 and 2 are true to my knowledge, those made in paragraphs 3 to 8 are true to my information being matters of records and the rests are my humble submission before this Hon'ble Tribunal.

✓ *M. Brahma*
DEPUTY CHIEF PERSONNEL OFFICER
NORTHEAST FRONTIER RAILWAY
MALIGAON :: GUWAHATI
FOR & ON BEHALF OF
UNION OF INDIA

उप मुख्य कार्यालय अधिकारी (राज.)
Dy. Chief Personnel Officer (G)
पू० सी० रेलवे, गुवाहाटी-781011.
N. F. Rly., Guwahati-781011.

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ANN-EXURE R/I.

Railway Recruitment Board :: Guwahati.

No. RRB/G/41/90.

Dated 05.9.96.

NOTICE.

Sub: Cancellation of Recruitment panels of Stenographers (English) in scale Rs.1200-2040/- under Category No. 7 of Employment Notice No. 1/95 dtd 26.4.96 and Craft Teacher (Bengali Medium) in scale Rs.1400-2600/- under Cat. No. 6 of Employment Notice No. 3/94 dtd 19.12.94.

Railway Board vide their letters No. 95/E(RRB)/25/13 dtd 7.8.96 and 96/E(RRB)/25/13 dtd 21.8.95 have cancelled the Recruitment panels of Stenographer (English) and Craft Teacher (BM) mentioned on the above subject due to various irregularities. Hence, the Recruitment panels of Stenographer (English) and Craft Teacher (BM) stand cancelled.

Sd/-

(B. Kalita)
Chairman

Rly. Rectt. Board :: Guwahati.

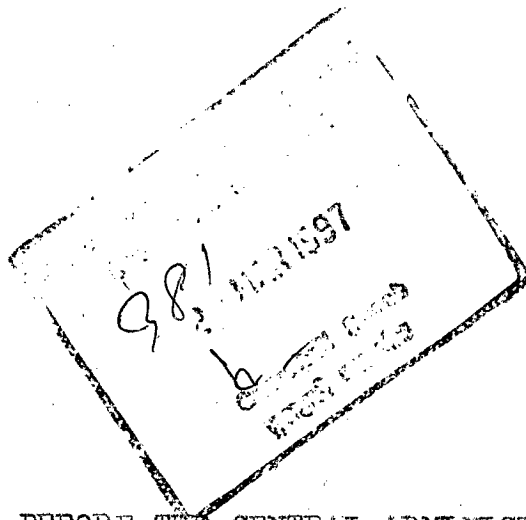
Copy forwarded for information and n/action to:-

1. GM(P)/MLG.
2. GM/Vigilance, MLG.
3. Rectt. Section in Office.
4. Notice Board.

Sd/-
(B. Kalita)
Chairman

Rly. Rectt. Board :: Guwahati.

Atul
2000



Filed by the respondents
through

D. Mehta
Advocate
19-3-97

2 Sri B.K. Sharma,
Advocate

39 मुख्य कार्यालय अधिकारी (राज.)
Dy. Chief Personnel Officer (G)
90 सी० रेलवे, गुवाहाटी-781011.
N. F. Rly., Guwahati-781011

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

IN THE MATTER OF :-

O. A. No. 147 of 1996

Shri P.K. Sarkar ... Applicant.

Vs.

Union of India & Ors. ... Respondents.

AND

IN THE MATTER OF:-

Additional written statements on
behalf of the respondents.

The respondents beg to state as follows :-

1. That the answering respondents have already filed their written statements in the aforesaid O.A. However, after filing of the written statements, the applicant prayed for certain amendment to the Original Application which has since been allowed. Thereafter, the applicant has filed consolidated O.A. Instead of repeating the contentions raised in the earlier written statement, the respondents crave leave of this Hon'ble Tribunal to refer and rely upon the same at the time of hearing of the instant O.A. However,

Contd.....2


31 मुख्य कार्यालय अधिकारी (राज.)
Jy. Chief Personnel Officer (G)
१० सेंट्रल रेलवे, गुवाहाटी-781011.
N. F. Rly., Guwahati-781011

s incc the amendment has been allowed which has not been incorporated in the consolidated petition, the respondents beg to file this additional written statement dealing with the amended portion.

2. That the respondents have gone through the amended portion of the O.A. and have understood the contents thereof. Save and except the statements which are specifically admitted hereinbelow, other statements made by the applicant are categorically denied. Further, the statements which are not borne on records are also denied.

3. That in the earlier written statement, it has already been stated that the selection in question pursuant to which the applicant has staked his claim for appointment has already been cancelled in view of the various irregularities and malpractices in the selection. The irregularities found in the selection of Junior Stenographer in scale Rs. 1200-2040/- against Employment Notice No. 1/95 dt 26.4.95 conducted by the Railway Recruitment Board, Guwahati, which has necessitated cancellation of the entire selection are as follows :-

(a) In the advertisement of Jr. Stenographer, required qualification was mentioned only as Matriculate without indicating anything about the qualification of diploma in


मुख्य कार्मिक अधिकारी (पु.प.)
Y. Chief Personnel Officer (3)
पु. सं. रेलवे, गुवाहाटी-781011
N F Riv., Guwahati-781011

shorthand and type-writing. The advertisement also did not stipulate production of diploma certificate. As a result, many of the candidates did not submit the same although they were qualified both in shorthand and type-writing and had diploma certificate. However, the Railway Recruitment Board, Guwahati, rejected the candidature of many eligible candidates on the ground of non-submission of diploma certificate, thereby deserving eligible candidates were deprived of consideration for selection.

(b) Sample test checks revealed mistakes in totalling in the written paper and in computation of marks which has resulted in empanelment of candidates securing less marks and exclusion of candidates securing more marks.

(c) In the recruitment process, it has been found that all the three stages of testing, the knowledge and quality of the candidates have been handled by a single individual (Member Secretary, Railway Recruitment Board) instead of getting the works done by different qualified persons as under :-

- (i) Setting of question paper for written test.
 - (ii) Selection of dictation passage.
 - (iii) Preparation of final marksheet including marks for viva-voce test only done by MS/RRB himself without any signature from other two members.
- This has raised doubts of malpractice by MS/RRB.

11 मूल्य अधिकारी (प.प.)
-Y. Chief Personnel Officer (G)
प.प. रेलवे, गुवाहाटी-781011.
N. F. Ry., Guwahati-781011.

(d) As per Board's extant instruction 15% of marks for written test and viva voce together is required to be fixed for viva-voce. But in the subject selection, RRB/Guwahati, has adopted 15% of the sum total of marks for written test (200 marks) short test (300 marks) as well as viva-voce marks (90 marks). The marks of shorthand test (300) was therefore irregularly included in computing the marks for viva-voce test. This has allowed the selection authority undue flexibility in the final allocation of marks of a candidate though he might have secured less marks in written test.

(e) In a number of cases, it has been noted that marks once allotted in the shorthand transcription sheets have been over-written/defaced and new marks allotted, ostensibly to favour the candidates of evaluator's choice.

(f) It has been noted in some cases, that though the shorthand dictation scripts do not contain certain materials of dictated passage, the type transcription sheets contain the material of the dictated passage and in a better way. This indicates adoption of malpractice in conducting the shorthand test.

(g) On a visual checking, it has been noted that in certain answer scripts (transcription sheet) containing poor performance, higher marks have been allotted in comparison to that containing better performance.

The above irregularities in the selection are only illustrative and not exhaustive. In any case, with the above irregularities detected in the selection, the respondents were left with no other option than to cancel the entire selection; By doing so, no irregularity has been committed by the respondents - rather the same has been done in the larger public interest which has also brought confidence among the public. The irregularities were detected upon an enquiry conducted by the Vigilance Deptt. of the Railways and in consideration of such enquiry, the selection in question has been cancelled and the applicant should not make any grievance against the same.

4. That with regard to the statements made in paragraph 6.15 of the O.A. the respondents reiterate and reaffirm the statements made here-in-above.

5. That under the facts and circumstances stated above, none of the ground urged by the applicant towards granting the reliefs prayed for are sustainable and accordingly, the applicant is not entitled to any relief as has been claimed.

6. That in view of the facts and circumstances stated above, the O.A. is liable to be dismissed with cost.

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Chief Personnel Officer
N. F. Rly., Guwahati-781011

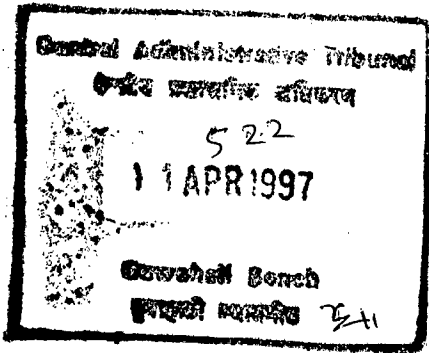
VERIFICATION.

I, Shri C. Saikia, aged about 32 years, by occupation Railway Service, working as Deputy Chief Personnel Officer of the N.F. Railway administration, do hereby solemnly affirm and state that the statements made in paragraphs 1 and 2 are true to my knowledge, those made in paragraph 3 to 5 are true to my information being matters of records of the case which I believe to be true and the rests are my humble submission before this Hon'ble Tribuna.

C. Saikia
18/3/97

DEPUTY CHIEF PERSONNEL OFFICER
NORTHEAST FRONTIER RAILWAY
MALLIGAON :: GUWAHATI
FOR & ON BEHALF OF
UNION OF INDIA.

मुख्य कार्मिक अधिकारी (राज.)
Chief Personnel Officer (G)
पू० सो० रेलवे, गुवाहाटी-781011.
N. F. Rly., Guwahati-781011



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

In the matter of :

O.A.No.147/96

Shri Pradip Kr.Sarkar ...Applicant

-Vs-

Union of India & Ors. ...Respondents

-AND-

In the matter of :

Rejoinder of the applicant against
the written statement and Addl.

Written Statement filed by the
respondents.

1. That the copies of written statement as well as Addl.written statement filed by the respondents have been served upon me through my counsel and going through the contents of both, I have understood them thoroughly. I consider it necessary to file a rejoinder and as such same is filed as follows :-

2. That in para 5 of the written statement it is stated that - "...As a number of complaints have been received alleging adoption of malpractice in the above recruitment and some are under investigation, it is requested that no appointment letter for the post of Junior Stenographer(English) should be issued till clearance given by Vigilance." The respondents

held.....

Pradip Kumar Sarkar

R
Pradip
Adv
11/4/97

held up the appointment because number of complaints have been received regarding adoption of malpractice and entire matter was investigated by vigilance, whereas acting upon the vigilance report the railway board cancelled the recruitment panel on various irregularities and not a single word of malpractice was spoken in the cancellation order.

3. That the ground shown in the addl. written statement in para 3(a) that qualification of diploma of shorthand and type writing was not shown in the advertisement is not correct.

4. That in para 3(e), the statement goes thus - "In a numb of cases it has been noted that marks once allotted in the shorthand transcription sheet have been over-written/defaced and new marks allotted, ostensibly to favour the candidate of evaluator's choice". In this statement the respondents did not state that the marks given in the applicant's book was changed or over-written. In this connection, it is to be stated that in response to the advertisement notice i.e. Annexure - III as many as 2120 candidates applied and 1520 appeared in the written test, out of which 172 were tested in speed test and subsequently 47 were sent for viva-voce test and finally empanelled candidates were sent for appointment.

5. That it is very natural as stated in para 3(e) that in a number of cases it has been noted that marks once allotted in the shorthand transcription sheet have been

Preadip Kumar Sankar

been over-written/defaced and new marks allotted, ostensibly to favour the candidate of evaluator's choice". In other words, in the answer scripts of 125 candidates who were declared unsuccessful this over-writing act might have done and it never happened in the case of the applicant.

6. That in reply to the statement made in para 3(f), the applicant beg to state that dictation taken by one stenographer does not tally with that of another. It is humanly impossible to read and to type out shorthand scripts of one stenographer by another. The applicant appeared in the speed test not to obtain a diploma on stenography, but to type out correctly the dictation passage and as such the allegation of malpractice does not exist at all.

7. That in view of the facts stated above, the written statement as well as the addl. written statement filed by the respondents have totally failed to make out the case of malpractice and as such both the documents are not tenable under the law and there is very help to this Hon'ble Tribunal for arriving at a correct decision and as such both the documents are without any merit.

8. That the written statement and the Addl. written statement speak of crudest form of arbitrariness affected by bias and/or actuated by malafides.

9. That the present rejoinder is filed bonafide and in the interest of justice.

Verification.....

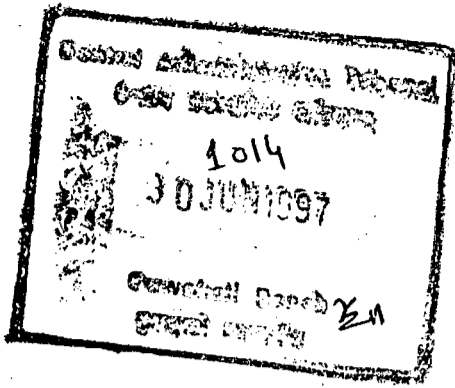
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VERIFICATION

I, Shri Pradip Kumar Sarkar, son of
Paresh Ch. Sarkar, aged 27 years, by caste Kayastha,
by religion Hindu, resident of Rly. Qr.No.251/B,
Central Gotenagar, Guwahati-11 do hereby solemnly affirm
and verify that the contents made in paragraph 1
of this rejoinder are true to my knowledge and those
made in paragraph 4 are derived from information from
the office of the Rly. Recruitment Board, Guwahati and
rest are humble submissions before this Hon'ble Tribunal.

AND I sign this Verification on this 10th day
of April, 1997 at Guwahati.

Pradip Kumar Sarkar



Filed by
Shobhanika Sarma
Advocate.
P.O. B.K. Sharma
S.K.M. 30.6.97
✓ Ch
on this matter filed by ()
By: Personal Officer
P.O. B.K. Sharma
B.K. Sharma

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

IN THE MATTER OF :-

O.A. No. 147 of 1996

Shri P. K. Sarkar ... Applicant.

Vs.

Union of India & Ors. ... Respondents.

AND

IN THE MATTER OF :-

Reply to the rejoinder filed by
the applicant.

The answering respondents beg to state as follows :-

1. That the answering respondents have gone through the copy of the rejoinder filed by the applicant and have understood the contents thereof. Save and except the statements which are specifically admitted here-in-below, other statements made in the rejoinder are categorically denied. Further, the statements which are not borne on records are also denied.

2. That with regard to the statements made in paragraph 1 of the rejoinder, the answering respondents do not admit anything contrary to the relevant records.

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R. Sarma
A. J. J. J.
30-6-97

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[Handwritten signatures and stamps]

allotted by the evaluator. This is once of the grounds for which entire selection was held to be vitiated and accordingly, the entire selection was cancelled. As regards statements regarding number of candidates applied for the post appeared in the written test, speed test and viva voce test, the answering respondents beg to state when irregularities were detected through-out the process of selection amongst the said candidates, as a policy decision, the entire selection was cancelled. Amidst the irregularities were detected, such cancellation of selection was the best course opened which needless to say, has brought confidence to the public in general, more particularly, the eligible candidates who either appeared in the selection or could not appear in the selection because of non-submission of diploma certificates. In such a selection wherein such irregularities as pointed out in the additional written statement come to light, it is immaterial as to whether there was any over-writing and/or addition of new marks in any particular answer script. The selection process cannot be individualised and will have to be taken as a whole. Among the applicants who have approached this Hon'ble Tribunal by filing various O.As, it has been found that there is over-writing to the marks already allotted by the evaluator. In some cases totalling mistakes were also detected. Mention may be made of Shri P. J. Das (Applicant in O.A. 146/96), Smt. Kamala Deka (applicant

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M. P. Ry. C. S. S. Examinations - 1996

in O.A. 145/96), Sri Mrityunjay Ghosh (applicant in O.A. 150/96), Shri Rupak Chakraborty (applicant in O.A. /96), Shri Pabitra Kr. Kakoti (applicant in O.A. 151/96). Shri Pabitra Kr. Kakoti has been shown to have obtained 124 marks in the written examination as against actual mark 116. This was because of mistake in totalling. If the marks of written examination is correctly calculated (116 marks), in that case, he get total marks of 353 instead of 361 and would not have been empanelled, as in that case one Shri Sujit Chakraborty (Roll No.810556) who has obtained total of 360 marks would have been empanelled. When such mistakes have been detected in a number of cases including over-writing in the total marks, coupled with many other irregularities as indicated in the additional written statements, there was no option left for the competent authority then to cancel the entire selection. The applicants cannot individualise their case at the cost of the larger interest.

6. That the answering respondents categorically deny the contentions made in paragraph 6 of the rejoinder. The applicant has totally misunderstood and misinterpreted the averments made in paragraph 3(f) of the additional written statements. It is not correct that dictated passages taken in Shorthand cannot be read out together by a Shorthand expert.

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SECRET
M. P. RIV. CANTONMENT-7810M

7. That with regard to the statements made in paragraphs 7, 8 and 9 of the rejoinder, the answering respondents categorically deny the contentions raised therein and the applicant is put to the strictest proof thereof. It is categorically denied that the written statements filed by the respondents speaks of crudest form of arbitrariness effected by biased and/or actuated by malafide. The selection in question has been cancelled with a view to bring fairness and transparency in the method of selection. The applicant cannot claim as a matter of course for being appointed to the railway service. Amidst the irregularities detected in the entire process of selection, there was no option left for the competent authority to cancel the entire selection which has brought confidence among the general public, more particularly, amongst the eligible candidates.

8. That in view of the facts and circumstances stated a-bove, the cancellation of the selection was just and proper and the Hon'ble Tribunal would be reluctant to interfere with the same and the O.A. filed by the applicant is liable to be dismissed with cost.

Verification.....7

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V E R I F I C A T I O N

I, Shri C. Saikia, aged about 32 years, by occupation Railway Service, working as Deputy Chief Personnel Officer of the Northeast Frontier Railway, do hereby solemnly affirm and state that the statements made in paragraphs 1 and 2 are true to my knowledge, those made in paragraphs 3 to 7 are true to my information being matters of records of the case, and the rests are my humble submission before this Hon'ble Tribunal.

C Saikia
30.6.94.

DEPUTY CHIEF PERSONNEL OFFICER
NORTHEAST FRONTIER RAILWAY
MALIGAON :: GUWAHATI
FOR & ON BEHALF OF
UNION OF INDIA.

অসম চাকরি আয়তন
নর্থ ইষ্ট ফ্রন্টিয়ার রেলওয়ে
মালিগাঁও গুৱাহাটী
ভাৰত চৰকাৰ